



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,28th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 3 AND WILL BE HEARD
ON DAY-TO-DAY BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	WP(C)/1891/2008 PART HEARD, FIXED, HEARING	ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY	MR.K N CHOUDHURY MR.H RAHMAN MR.T C CHUTIA MR.S SAIKIA SC. EDU. ADDL. AG, ASSAM MR.P SAIKIA MR.V M THOMAS SC. SEBA
2	WITH WP(C)/2806/2012	DELHI PUBLIC SCHOOL, NUMALIGARH Versus THE STATE OF ASSAM AND ORS	MR.A C BORBORA MR.U K NAIR MR.M SMITH	SC, CBSC SC, EDU
3	WITH WP(C)/199/2016	BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.M KATAKI	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION
- FOR ORDERS -				
4	I.A.(Civil)/457/2017 in WA/280050/2016	THE STATE OF ASSAM and ANR Versus SHYAMLAL SARKAR and 22 ORS,	MR. D SAIKIA MR. R MAZUMDAR MR. N SARMA	MR. P J SAIKIA (R- 1-3,- -11,14,15,17,21&22) MR. A K GUPTA R- 1-3,- -11,14,15,17,21and22
	WITH WA/280050/2016 (Filing Number)	THE STATE OF ASSAM and ANR Versus SRI SHYAMLAL SARKAR and 22 ORS	MR.D SAIKIA MR.N SARMA	

5	PIL/47/2020	JEEVAN MUNDA Versus THE UNION OF INDIA AND 34 ORS.	MR. K N CHOUDHURY	MR C BARUAH (R-2 & 3) GA, ASSAM MR D DAS (r-34) SC, NHAI MR N N UPADHYAYA MR. B PATHAK MR. M KALITA (R14, R16- R18, R20, R24, R25, R35) MR. K K PARASAR MR. B B KAKATI MR. R THADANI (R14, R16- R18, R20, R24, R25, R35) MR. J HATIMURIA MR B HAZARIKA ASSTT.S.G.I. MR. A PHUKAN (R14, R16- R18, R20, R24, R25, R35) SC, K A A C
	WITH I.A.(Civil)/37/2021 in PIL/47/2020	PRINCIPAL SECY. TO THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 5 ORS. Versus JEEVAN MUNDA NIPON DHOLUA Versus THE STATE OF ASSAM AND 2 ORS	SC, K A A C	MR. K N CHOUDHURY
6	PIL/15/2021	DEEPAK TALUKDAR and 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R P HAZARIKA	MR. D SAIKIA, GA, ASSAM SC, G M D A SC, GMC
7	WITH WP(C)/6436/2013	STREET VENDORS' ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM SC, GMC
8	WITH WP(C)/5042/2014	STREET VENDORS ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.U K DEKA MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM MR.S BORA SC, GMC
	WITH I.A.(Civil)/1878/2017 in WP(C)/5042/2014	STREET VENDOR ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K DEKA MR. S BORTHAKUR	MR. D SAIKIA GA, ASSAM MR. S BORA SC, GMC
9	WITH Cont.Cas(C)/335/2017	STREET VENDOR ASSOCIATION OF ASSAM and 3 ORS. Versus M. ANGAMUTHU and 3 ORS.	MR.D GOGOI MR.S BARTHAKUR	MS.M HAZARIKA(Sr.Adv.)(R-1) MR.S BORA R- 2,3and4 MS.S KHOUND(R-1) MR.D SAIKIA(Sr.Adv.)(R- 2,3&4)
10	WA/61/2023	DOMON LONGMAILAI Versus THE STATE OF ASSAM AND 7 ORS (B)	MR. B BARUAH MR. B BARUAH MR S HUSSAIN	SC, P W D SC, FINANCE SC, N C HILLS
11	Cont.Cas(C)/266/2023	BISHNU DEO ROY Versus RAKESH KUMAR, I.A.S. AND 3 ORS	MR B D DAS MRS R DEKA MR. H R DAS	MR. P N GOSWAMI (r-3,4) MR. D GOGOI (r-3,4) MR. R R Gogoi (r-3,4)
- FOR FRESH ADMISSION WITH STAY/BAIL -				
12	WA/321/2023	RUDRA KANTA MAHANTA Versus UNION OF INDIA AND 3 ORS. B	MR. P K MUNIR MR. A. GAYAN	DY.S.G.I. SC, CCI
13	WA/329/2023	ARUP KUMAR DEKA Versus THE STATE OF ASSAM AND 4 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. A CHAMUAH MR. S P SHARMA	SC, HIGHER EDU SC, N C HILLS
	WITH I.A.(Civil)/2483/2023 in WA/329/2023	ARUP KUMAR DEKA Versus THE STATE OF ASSAM AND 4 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. A CHAMUAH MR. S P SHARMA	SC, HIGHER EDU SC, N C HILLS

14	WA/330/2023 CAVT. NO.07352/023, WITH I.A.(Civil)/2484/2023 in WA/330/2023	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 2 ORS. Versus GIRIN DEKA AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	MR. S P ROY JYOTISH DAS FOR CAVEATOR
		THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 2 ORS. Versus GIRIN DEKA AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	MR. S P ROY JYOTISH DAS
15	WP(C)/3927/2023 FIXED WITH I.A.(Civil)/2478/2023 in WP(C)/3927/2023	TARI HAI AND 2 ORS Versus THE GAUHATI HIGH COURT (PRINCIPAL SEAT) AND 2 ORS	MR. T PERTIN	MR. M PERTIN SC, GHC
		NATIONAL HYDROELECTRIC POWER CORPORATION LTD. (NHPC) Versus TARI HAI AND 5 ORS	MR. P K TIWARI MR. A R GOGOI	GA, AP MR. T PARTIN SC, GHC
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
16	PIL/11/2021	JOYDEB DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K SHARMA MS. S S SAIKIA MR G DAS	GA, ASSAM MR. S CHAMARIA (R-4,5) MR. R DUBEY (r-8) MR. A SARMA (R4, R5) MR. M HUSSAIN (R4, R5) MS. A B KAYASTHA (r-8) MR. A N I HUSSAIN (r-8) MR. K KALITA (R4, R5) MR. M ALI (R-4,5) MR A N SARMAH (R-4,5) MR. LENTSO (R4, R5) SC, AGRI. DEPARTMENT
17	PIL/41/2021	INDRAJIT CHAKMA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	ASSTT.S.G.I. GA, AP
18	WA/155/2022	BINODINI SINGHA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, N C T E SC, SEC. EDU. SC, FINANCE
19	WA/326/2022	BONALI DUTTA CHANGMAI AND ANR . Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA	MR. P J PHUKAN (R5) GA, ASSAM SC, GAD
20	WA/10/2023	MANASHI HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J PHUKAN	GA, ASSAM SC, GAD
21	PIL/25/2023 WITH I.A.(Civil)/937/2023 in PIL/25/2023	MONOMOCHAN NATH LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR. M A CHOUDHURY	GA, ASSAM
		MONOMOCHAN NATH LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV	GA, ASSAM SC, GAD
22	WA/150/2023	INAMUL HASSAN Versus THE COUNCIL OF ARCHITECTURE, (COA) AND 2 ORS.	MR. K A MAZUMDER MR E AHMED MR A HAI	MR. P MAHANTA (R-1 & 3) MR H GUPTA, CGC DY.S.G.I.
23	WA/281/2023	DALMIA CEMENT (BHARAT) LTD. Versus THE UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. G DUTTATRAY MR S J SAIKIA MR. N N DUTTA MR. P K BORA	DY.S.G.I. SC, CCI

24	WP(C)/1764/2023	M/S M P AGARWALLA Versus THE UNION OF INDIA AND 2 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
25	WA/211/2017	THE STATE OF ASSAM and ANR Versus MRS BARNALI DEKA and ANR	MR.D SAIKIA MR.N SARMA MR.A DEKA SR. ADDL A.G. ASSAM	MR. T DAS (R2) MR H DAS (R-1) MR. B C DEKA (R-1) MISS A HAZARIKA (R2)
26	WITH WA/304/2018	THE STATE OF ASSAM and ANR Versus MISS ANUPAMA BORA and 8 ORS	MR. D SAIKIA MR. N SARMA SC, EDUCATION MR. A DEKA	MR G SAIKIA (R-1,2,4,5,7 & 8) MR. D BARUAH MR. D SAUD
27	WITH WA/183/2023	THE STATE OF ASSAM and ANR Versus SHRI DWADAS ADITYA DAS and 2 ORS	MR. A DEKA MR.N SARMA SC, EDUCATION MR.D SAIKIA	
28	PIL/23/2021	AMGURI NABA NIRMAN SAMITY Versus THE UNION OF INDIA AND 3 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM MR H GUPTA (C.G.C., R1) ASSTT.S.G.I. SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 28/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR A BRAHMA	28-08-2023	To	28-08-2023
12)	MR. A LAL	30-08-2023	To	31-08-2023
13)	MR. A LAL	28-08-2023	To	28-08-2023
14)	MR M Z AHMED	28-08-2023	To	31-08-2023
15)	MS B DUTTA	28-08-2023	To	31-08-2023
16)	MR. A M DUTTA	28-08-2023	To	31-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3696/2023 FIXED	BIKASH PURKAYASTHA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. P GOSWAMI MR D K ROY	GA, ASSAM SC, SEC. EDU.
2	WP(C)/4278/2023 FIXED	DHONSING RONGPI AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM SC, EDU
3	WP(C)/4641/2023 FIXED	DASARATH DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR. A GONI MR S ISLAM MR. S. SUR MR S AFRIDI MR. D J BARMAN	GA, ASSAM MR G PEGU MR B GOGOI SC, SEC. EDU. MR. S M T CHISTIE
4	WP(C)/4740/2023 WITH OFFICE NOTE, FIXED	MAINUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU.
5	WP(C)/4893/2023	DHIRAJ RN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA	SC, SEC. EDU.
6	WP(C)/4894/2023	WACHEL ALI AHMED Versus THE STATE OF ASSAM AND 9 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN	SC, ELEM. EDU GA, ASSAM SC, SSA
7	WP(C)/4897/2023	DHURBAJYOTI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, HIGHER EDU
8	WP(C)/4898/2023	MONUJ KUMAR RABIDAS AND 160 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. J LASKAR MR SOHAING	SC, ELEM. EDU SC, SSA
9	WP(C)/4899/2023 B/O	JANA DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS R BEGUM MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU GA, ASSAM
10	WP(C)/4903/2023 CAVT. NO.07622/023,	DR SMITA BARUA DEKA Versus THE STATE OF ASSAM AND 7 ORS	MRS. K BARPUZARI MR. A CHAMUAH	SC, HIGHER EDU MR. U K NAIR FOR CAVEATOR SC, G U
11	WP(C)/4909/2023	BECHAN LAL CHAUHAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM SC, SSA

12	WP(C)/4912/2023	SCHOOL MANAGEMENT COMMITTEE OF BINNACHARA M.V SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. S MUNIR MR. S RANA	SC, ELEM. EDU GA, ASSAM
13	WP(C)/4913/2023	PRATAP CHANDRA DAS AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. T DEURI MR. R AHMED	SC, SEC. EDU.
<u>ORDER (STAY VACATING)</u>				
14	I.A.(Civil)/2118/2023 FIXED in WP(C)/6674/2022 WITH WP(C)/6674/2022	DIPTI PRASAD PEGU AND 3 ORS. Versus SMT. UMALATA DOLEY PEGU AND 8 ORS. SMT. UMALATA DOLEY PEGU Versus THE STATE OF ASSAM AND 11 ORS	MRS K DEVI MS S A KHALIFA MR. K GOSWAMI G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MR. A SANDILYA	GA, ASSAM MR H I CHOUDHURY SC, SEC. EDU. GA, ASSAM MRS. K DEVI (r-7 to 10) MS S A KHALIFA (r-7 to 10) MS. B. BANIA (r-7 to 10) SC, SEC. EDU.
<u>ORDER NO STEPS</u>				
15	WP(C)/4873/2022 FIXED	CHINADI HIGH SCHOOL Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, SEC. EDU.
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
16	I.A.(Civil)/2180/2023 in Cont.Cas(C)/68/2023 WITH Cont.Cas(C)/68/2023	DURNA KANTA HAZARIKA Versus SURANJANA SENAPATI AND 2 ORS. DURNA KANTA HAZARIKA Versus SURANJANA SENAPATI	MR. M K NEOG MR. M K NEOG	 SC, ELEM. EDU MR. D SAIKIA (R-1) MR. U SARMA (R-1) MR B KAUSHIK (R-1)
17	I.A.(Civil)/2381/2023 FIXED in WP(C)/4255/2023 WITH WP(C)/4255/2023	RAJEN DUTTA AND 8 ORS. Versus SWAPNA SIKHA CHOUDHURY, SWAPNA SIKHA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S HAZARIKA MS A M DCOSTA MR. U K NAIR MR H K DAS	 MS. D BORGOHAIN (R4, R5) MR. P GOHAIN (R4, R5) MS. M SARMAH (R4, R5) SC, EDU
18	I.A.(Civil)/2415/2023 in Cont.Cas(C)/724/2022 WITH Cont.Cas(C)/724/2022	MANJU DEVI, Versus P JIDUNG AND 2 ORS MANJU DEVI Versus P JIDUNG	MR. R C SAIKIA MR. R C SAIKIA MS. K SAIKIA MS. N DEY	 MR S M T CHISTIE SC, SEC. EDU.
19	I.A.(Civil)/2449/2023 in Cont.Cas(C)/492/2020 WITH Cont.Cas(C)/492/2020	NIRMALI MEDHI Versus PREETAM SAIKIA AND 3 ORS. NIRMALI MEDHI Versus PREETAM SAIKIA	MR. R C SAIKIA MS. K SAIKIA MR S DAS MR. R C SAIKIA MS. K SAIKIA MR S DAS	 MR S M T CHISTIE MR. R MAZUMDAR MR. P K BORAH MR. A PHUKAN

ADMISSION

20	WP(C)/539/2018 WP(C) 724/2009 WP(C) 1103/2009 (BOTH D/O)	MUSHARRAF HUSSAIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED MR. P J PHUKAN GA, ASSAM MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
	WITH I.A.(Civil)/3087/2018 in WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED Versus SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR
21	WP(C)/1084/2018	PARAN CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN	MR. R MAZUMDAR, SC, Sec. Edu. MR B SINHA MR. A NATH MR. I ALAM SC,NCTE(R- 6) MR. M GOGOI SC, SEC. EDU.
	WITH I.A.(Civil)/3378/2018 in WP(C)/1084/2018	SATYAJIT BORA Versus PARAN CHANDRA DEKA AND 4 ORS.	MR. B CHAKRAVARTY MR. A NATH	MS. S G BARUAH MR. B BORGOHAIN
22	WP(C)/2804/2021	LATIFA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA	SC, ELEM. EDU
23	WP(C)/3163/2021	HITESH PATHAK Versus THE STATE OF ASSAM AND 4 ORS.	MS. B BHUYAN MRS. R S DEURI MS B BORA	GA, ASSAM SC, SEC. EDU.
24	WP(C)/3430/2021 FIXED	SOLEMAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MD Y ALI	SC, ELEM. EDU MR H DAS (r-5) MR. B C DEKA (r-5)
25	WP(C)/5945/2021 B/O	ANJUWARA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR. M ALI MR S H MAHMUD	SC, ELEM. EDU GA, ASSAM
26	WP(C)/6773/2021 FIXED	RAJIV KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MRS. K DEVI MS S A KHALIFA	SC, HIGHER EDU
27	WP(C)/7060/2022 FIXED	SYED FARUK KAIM ABDULLA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI B. M. KALITA MS S A KHALIFA	GA, ASSAM SC, SEC. EDU.
28	WP(C)/7240/2022 FIXED	SUPARNA DEY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU. SC, DIMA HASAO SC, FINANCE
29	WP(C)/8205/2022 B/O	ABDUL AWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, SEC. EDU.
30	WP(C)/299/2023	CHITRA JYOTI BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR P DEKA MR R HOQUE MR A DAS	GA, ASSAM
31	WP(C)/1231/2023 FIXED	MAHESH CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MS. B CHOUDHURY MR. P. CHOUDHURY J DAS	SC, ELEM. EDU GA, ASSAM
32	WP(C)/3618/2023 FIXED	YUVRAJ SIDDHARTH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	SC, IITG

ORDERS

33	Cont.Cas(C)/495/2020 B/O	PRAFULLA MOHAN BISWAS AND 4 ORS Versus PREETAM SAIKIA, IAS AND ANR.	MR. A DEKA	MR. D SAIKIA MR. N J KHATANIAR MS. N PHUKAN MS N M SARMA MS. S KONWAR
34	WP(C)/3879/2020 FIXED	SURAJ KUMAR DAS AND 20 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. J LASKAR (r-1,2,5,6,8,16,17,18,20,21) MR. A B T HAQUE	SC, ELEM. EDU SC, SSA
35	WITH WP(C)/3807/2019	TARIQUE ANWAR LASKAR AND 142 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. S BANIK MR. R M DEKA MR. R M DEKA MD. A H LASKAR MS N MAHANTA MS N MAHANTA N GAUTAM N GAUTAM MR. H G HAZARIKA MR. H G HAZARIKA	SC, ELEM. EDU MR. S P BHATTACHARJEE(R-2) MR. S. BORA (SC, SSA, ASSAM)
36	WITH WP(C)/7274/2021	SAFATUN NESSA BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS	MR. N H LASKAR MR. T A CHOUDHURY	SC, ELEM. EDU SC, SSA
37	Cont.Cas(C)/93/2021	AMIR HUSSAIN Versus 5) MOHAMMAD ALI	MS. T SOM MR H DAS	MR. D SAIKIA MR. A ROSHID (R-5,6) MR. R MAZUMDAR MR. N J KHATANIAR MR. K K DUTTA
38	Cont.Cas(C)/251/2022 B/O	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. Versus M.S. MANIVANNAN, IAS AND ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2) SC, FINANCE
39	Cont.Cas(C)/431/2022 B/O	ABU KHAYER SK. Versus SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR. N J KHATANIAR MS. N BORDOLOI
	WITH I.A.(Civil)/1109/2023 in Cont.Cas(C)/431/2022	ABU KHAYER SK. Versus SMT. SURANJANA SENAPATI,	MR. M R KHANDAKAR	SC, ELEM. EDU
40	Cont.Cas(C)/562/2022 B/O	MRS. MARJAN BEGUM Versus SMTI MAMATA HOJAI, AES	MD. S ALOM MS. A BEGUM MR. M S ALAM	MR S M T CHISTIE
41	Cont.Cas(C)/705/2022 FIXED	MANITA DEVI Versus DR. BIJOYA CHOUDHURY AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, ELEM. EDU MS. N PHUKAN
42	Cont.Cas(C)/157/2023 B/O	MD. MOTIOR RAHMAN AND ANR Versus SURANJANA SENAPATI	MR. M R KHANDAKAR	SC, ELEM. EDU MR S M T CHISTIE
43	Cont.Cas(C)/277/2023 B/O	JAINUL ABEDIN MAZARBHUIYA Versus MAMATA HOJAI AND ANR	MR. K MIRA MR. H A TALUKDAR	
44	Cont.Cas(C)/292/2023 B/O	TARUN KUMAR GOGOI AND ANR Versus NARAYAN KONWAR, ACS AND ANR	MR. R C DAS MR. C. SHIL MR S HUSSAIN	
45	Cont.Cas(C)/484/2023	KUSHAL CHOUDHURY Versus MAMATA HOJAI	MR R S CHAUHAN MR. B HUSSAIN MR A HAQUE	
46	Cont.Cas(C)/513/2023	RONIA PARBIN Versus DILIP KUMAR BORO AND ANR	MR. P MAHANTA MS. P SAHARIA	

47	Cont.Cas(C)/514/2023	MONOJ SAIKIA AND 14 ORS Versus NARAYAN KONWAR, IAS AND ANR	MR. M H ANSARI MR. S ALIM	
48	I.A.(Civil)/1399/2023 FIXED in WP(C)/6770/2022 WITH WP(C)/6770/2022	DR. BINOY CHANDRA SARMA, Versus THE STATE OF ASSAM AND 5 ORS DR. BINOY CHANDRA SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR G PATHAK MR. B SARMAH MR G PATHAK MS K DEKA	SC, HIGHER EDU SC, AG SC, FINANCE SC, HIGHER EDU SC, FINANCE
49	WP(C)/1434/2023 FIXED	NURAL AMIN ANSARI Versus THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH K ZAMAN	MR. J LASKAR (R-5) SC, NIOS SC, SEC. EDU. MR. M LASKAR (R-5)
50	WP(C)/1969/2023 B/O	KALYANMOY BHATTACHARJEE AND 85 ORS Versus THE STATE OF ASSAM AND 7 ORS HEARING	MR. A M S MAZUMDER GK GOGOI	SC, ELEM. EDU
51	WP(C)/1966/2023 WITH LCR, B/O	JUBEDA BEGUM CHOUDHURY AND 83 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B J GHOSH MR. A M S MAZUMDER GK GOGOI	SC, ELEM. EDU GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR A BRAHMA	28-08-2023	To	28-08-2023
12)	MR. A LAL	30-08-2023	To	31-08-2023
13)	MR. A LAL	28-08-2023	To	28-08-2023
14)	MR M Z AHMED	28-08-2023	To	31-08-2023
15)	MS B DUTTA	28-08-2023	To	31-08-2023
16)	MR. A M DUTTA	28-08-2023	To	31-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 28th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II, III, IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4416/2023	AJIT KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. R SARMAH MS. M PAUL	GA, ASSAM SC, AG
2	WP(C)/4472/2023	DANDI HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, FINANCE
3	WP(C)/4649/2023	GEETANJALI HANDIQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARMA	SC, FOREST
4	WP(C)/4901/2023	AMARESH MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHETIA	SC, SEC. EDU. SC, FINANCE
5	WP(C)/4902/2023	KRISHNA CHHETRI Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN	GA, ASSAM SC, APSC
6	WP(C)/4906/2023	SAMHITA DAS AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR. R A CHOUDHURY MR. R A MAZUMDER	SC, IRRIGATION
7	WP(C)/4907/2023	SIDDHARTHA SANKAR CHAKRABORTY AND 24 ORS Versus THE STATE OF ASSAM AND 20 ORS	MR. A K PURKAYASTHA MR. R C PAUL MR. A R DAS	GA, ASSAM SC, AG
8	WP(C)/4911/2023	JIABUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI	SC, P AND R.D. SC, FINANCE

ADMISSION

9	WP(C)/6264/2017 FIXED	MOINUL AHMED AND 19 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.S BORA MR.R SARMA	MR. B GOGOI (SC, FINANCE) MR. S R BORUAH (GA, ASSAM) MR. A DEKA (SC, ELEMENTARY EDU. DEPT.)
10	WP(C)/8270/2017	NAMITA CHAKRABORTY Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS	MR. S SAIKIA (SC, INCOME TAX) MR. S SARMA(SC, INCOME TAX DEPARTMENT) ASSTT. S.G.I.
11	WP(C)/327/2018	S-354996 WO-RM, JOHNSON KG Versus THE UNION OF INDIA	MS U DAS MR. R MAZUMDAR MRS P RAI MR U SARMA MR H BEZBARUA	MR. Y DOLOI,SR.CGC. ASSTT.S.G.I.
12	WP(C)/1482/2021 WITH WP(C)/6896/2018(D/O),	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
13	WP(C)/2409/2021	RUPALI MORANG Versus THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	GA, ASSAM SC, AG SC, HEALTH
14	WP(C)/1816/2022	SMTI SALIL KONA NATH Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA MR. S K GHOSH MR S NATH	GA, ASSAM SC, AG MR. S DUTTA (R-2 TO 5)
15	WP(C)/3165/2022	SMT. MADHABI BALA DEBI NATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ISLAM MR A HAWARI	SC, AG MR. M KALITA (R-6,7) MR. A PHUKAN (R-6,7) MR. N M DAS (R-6,7) MR. J HATIMURIA (R-6,7) SC, P H E SC, FINANCE
16	WP(C)/3606/2022 FIXED	UMESH CH BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. N BARMAN MS. J BARMAN MS. R SALOI T TIMUNGPI	GA, ASSAM SC, AG MR. S K MEDHI (r-5) SC, PWD
17	WP(C)/5345/2022 PERSONAL APPEARANCE, FIXED	DEBESH CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. N GOGOI MR S K SAHA	GA, ASSAM SC, PF
18	WP(C)/5856/2022	PAVITRA KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S D PURKAYASTHA MR S CHOUDHURY MS R MEDHI	GA, ASSAM SC, FOREST
19	WP(C)/6361/2022	SMTI RENUMAI DEURI Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS M DAS MS A BORAH MS. J GHOSH	MR. A K DUTTA (r-1 to 3) ASSTT.S.G.I.
20	WP(C)/6481/2022	EX RFN (GD) MUKESH KUMAR (FORCE NO. G/5008541L) Versus UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K K PARASAR ASSTT.S.G.I.
21	WP(C)/7288/2022	HABIBUR RAHMAN MAZARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FINANCE
22	WP(C)/7305/2022	ANAM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FINANCE
23	WP(C)/7416/2022	ASHOK SINGH Versus UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MS M ROY	MR. K GOGOI (C.G.C.) DY.S.G.I.

24	WP(C)/623/2023	NIRMAL JYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MR. S P BHATTACHARJEE MS K BASUMATARY MR R K SAHA	SC, P AND R.D. SC, AG MR. S K MEDHI (R-4) MR. S S ROY MR. P SAIKIA (R-6) MS. N BORAH (R-3 & 5) MS. G BORAH (R-1 & 2) SC, AGRI. DEPARTMENT SC, DIRECTOR OF PENSION
25	WP(C)/1216/2023 B/O	GOLOK CHANDRA TAHU Versus THE STATE OF ASSAM AND 3 ORS	MR. R CHETRI MR N BARMAN MR N MILI	SC, ELEM. EDU GA, ASSAM
26	WP(C)/1891/2023 FIXED	AMBIA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, CO OP GA, ASSAM SC, AG SC, FINANCE
27	WP(C)/1916/2023 FIXED	SANJIB NATH AND 54 ORS Versus THE STATE OF ASSAM AND 19 ORS	MR. S ALIM MR. B HUSSAIN MR. A H AHMED	SC, SEC. EDU. SC, FINANCE
28	WP(C)/2156/2023 FIXED	GUNABHI RAM KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR K PUJARI MS. K A PUJARI	SC, HOUSING AND URBAN AFFAIRS SC, GMC
29	WP(C)/2819/2023	MUKTER HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, FINANCE
30	WP(C)/3035/2023 FIXED	ABDUL HANNAN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE
31	WP(C)/3197/2023	SUDIP KR DHAR AND 13 ORS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 8 ORS	MR D KALITA MR. U K NAIR MR. M P SARMA	SC, APDCL
32	WP(C)/3246/2023	ARUP KUMAR SAHA AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	SC, AG SC, PWD SC, FINANCE
33	WP(C)/3278/2023	ARUN KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR R S CHAUHAN MR. B HUSSAIN	GA, ASSAM
34	WP(C)/3494/2023 FIXED	RIMPEE BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SC, HEALTH
35	WP(C)/3978/2023 FIXED	PRAFULLA CHANDRA LAHKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, AG SC, FOREST
<u>ORDERS</u>				
36	WP(C)/2812/2021	KAMALA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. M BISWAS A SAIKIA MS M DAS	SC, ELEM. EDU SC, FINANCE
37	WITH WP(C)/3868/2021	RUPAK SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS A SAIKIA MS M DAS	SC, ELEM. EDU SC, FINANCE
38	WP(C)/3501/2021	BHUBAN CHETIA Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR. D PHUKAN	SC, HIGHER EDU DR. P K GOSWAMI (R-3,4) SC, AG MR A BARMAN (R-3,4)
39	WP(C)/5987/2021	GUNA PRASAD PHUKAN Versus THE STATE OF ASSAM AND 6 ORS.	MR B BURAGOHAIN MR. S B PRASAD MS. S GOGOI MR J P KACHARI	SC, CO OP SC, AG
40	Review.Pet./20/2022 IN WP(C)/4859/2020(D/O)	STATE OF ASSAM Versus NILOTPAL BHATTACHARYYA AND ANR.	MR. D SAIKIA MR. R MAZUMDAR	

41	Review.Pet./30/2022 IN WP(C)/5069/2021(D/O)	SALIM UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A M BARBHUIYA MR F A LASKAR MS F BEGUM	SC, P AND R.D. GA, ASSAM
42	I.A.(Civil)/3816/2022 in WP(C)/3487/2017	ON THE DEATH OF AZIM UDDIN CHOUDHURY HIS LEGAL HEIRS ANOWARA BEGAM CHOUDHURY Versus THE COMMISSIONER AND SECRETARY AND 5 ORS.	MS R RAJKHOWA	GA, ASSAM SC, AG
	WITH WP(C)/3487/2017	AZIM UDDIN CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS.	DR. B AHMED MR.I H BARBHUIYA MS R RAJKHOWA MR. A K AZAD	GA, ASSAM SC, AG MR. A ROY(SC,PNRD R-1&2) MR. R K TALUKDAR (R-5)
43	WP(C)/4971/2022	BHUPENDRA NATH Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
44	WP(C)/8072/2022	RAHUL NATH AND 47 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MR. S HAZARIKA MS A M DCOSTA	SC, HIGHER EDU SC, APSC SC, APSC SC, FINANCE
45	MC/11/2023 WITH WP(C)/6786/2017 (D/O) in WP(C)/6786/2017	HAFIJUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD	SC, ELEM. EDU
46	I.A.(Civil)/2399/2023 in WP(C)/1092/2023	HITESWAR ROY, Versus THE STATE OF ASSAM AND 4 ORS.	MR. D P BORAH MR B PAUL MR U GHOSH	SC, SEC. EDU. SC, BTC
	WITH WP(C)/1092/2023	HITESWAR ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. D P BORAH MR B PAUL MR U GHOSH	SC, SEC. EDU. SC, BTC
47	WP(C)/2441/2023 B/O	TARIFAN NESSA Versus THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. S ISLAM MR A HAWARI	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
48	WP(C)/2874/2023	MAMONI SHYAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR H RAHMAN RUBI GOGOI	GA, ASSAM SC, SEC. EDU.
49	WP(C)/3492/2023 FIXED	MOUSUMI BORA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 28/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR A BRAHMA	28-08-2023	To	28-08-2023
12)	MR. A LAL	30-08-2023	To	31-08-2023
13)	MR. A LAL	28-08-2023	To	28-08-2023
14)	MR M Z AHMED	28-08-2023	To	31-08-2023
15)	MS B DUTTA	28-08-2023	To	31-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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2:00 PM to 4:30 PM

[For Monday,28th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/2430/2023	M/S RAHIMA POWER LOOM PRODUCTION CENTRE P LTD Versus THE UNION OF INDIA AND 5 ORS	MR. B K DAS	GA, ASSAM DY.S.G.I.
2 WP(C)/4730/2023 FIXED	SARBESH ALI Versus THE STATE OF ASSAM AND 2 ORS	MR M H AHMED I AMIN MS. N SULTANA	GA, ASSAM SC, REVENUE
3 WP(C)/4896/2023	MONOWARA KHATUN Versus THE STATE OF ASSAM AND 2 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
4 WP(C)/4900/2023	SRI RITURAJ BRAHMA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MS B SARMA	SC, GST DY.S.G.I.
5 WP(C)/4908/2023	ABIRAN NESSA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, FINANCE SC, REVENUE
6 WP(C)/4910/2023	DANDURAM BORA Versus THE STATE OF ASSAM AND 6 ORS	M K BORAH MS. P. KASHYAP	SC, P AND R.D. GA, ASSAM
ADMISSION			
7 WP(C)/166/2022	SURAT JAMAN AND 39 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. A F N U MOLLAH K ZAMAN	SC, P AND R.D. GA, ASSAM MR. K GOGOI (R-1) ASSTT.S.G.I.
8 WP(C)/1920/2022	ARSHAD KHAN Versus THE STATE OF ASSAM AND 5 ORS	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA MS. B SARMAH	GA, ASSAM SC, K A A C
9 WP(C)/2421/2022	PAPAN SAH Versus THE STATE OF ASSAM AND 7 ORS	MR S BORTHAKUR MR. U K DEKA MR P H KONWAR	GA, ASSAM SC, APDCL MR. P HAZARIKA (R- 8) MR. T R SARMA (R-8) MR. H S BORAH (R- 8) SC, REVENUE

10	WP(C)/3025/2022	AYAT BANU BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, P AND R.D. MR. A K HUSSAIN, (R.Nos 6 to 15) MR A HAQUE, (R.Nos 6 to 15) MR. B HUSSAIN, (R.Nos 6 to 15)
11	WP(C)/3498/2022	MANIKHA BORUAH BURAGOHAIN @ MANIKHA BORUAH GOHAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. R Deka S I AKAND MRS. B KONWAR	GA, ASSAM SC, REVENUE
12	WP(C)/4032/2022	ASHIYA KHATUN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR M R ADHIKARI MS M BORAH	GA, ASSAM MR M AHMED (R-5) MR A. ALI (R-5) N. CHOUDHURY (R-5) SC, REVENUE
13	WP(C)/4643/2022	HASENA BEWA AND 10 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MR S H MAHMUD	GA, ASSAM MR. B K SEN (R-8,9) MR A HUSSAIN (R-8,9) SC, BTC
14	WP(C)/6193/2022	SHEIKH AHMED HUSSAIN @ AHMED HUSSAIN Versus OIL AND NATURAL GAS CORPORATION LTD. AND 4 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM MR. T DAS (R-3)
15	WP(C)/6499/2022 FIXED	DEBA KANTA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR J PAYENG MS A PAYENG	GA, ASSAM MR. S BORA (R-2) MR. C K S BARUAH, GA, ASSAM (R-3 & 4) MS N BORDOLOI, SC, REVENUE & DM DEPTT., ASSAM (R-1)
16	WP(C)/6532/2022	ABDUR RAHIM AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. DITUL DAS MR. R RAHMAN	GA, ASSAM MR. S C BISWAS (R-6) MR N AHMED (R6) M M ZAMAN (R6) SC, REVENUE
17	WP(C)/7839/2022	ON THE DEATH OF ABDUL AHAD HIS LEGAL HEIRS SALEKHA KHATUN AND ORS Versus THE ASSAM BOARD OF REVENUE AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. J LASKAR MR D KALITA MS M NIROLA MR R DAS	GA, ASSAM MR. M HUSSAIN (R- 3.1 TO 3.VIII,4) MS G SWAMI (R- 3.1 TO 3.VIII,4)
18	WP(C)/8359/2022	BASER UDDIN SK AND 23 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR A KHARSOHUM MS C DAS	GA, ASSAM MR. M BISWAS (r-6) MS M DAS (r-6) SC, EDU SC, REVENUE SC, PWD
19	WP(C)/8413/2022 FIXED	DEBO BORKOTOKY Versus THE STATE OF ASSAM AND 6 ORS.	MR. R B PHOOKAN R SARMAH MS M KAKOTY	GA, ASSAM SC, REVENUE
20	WP(C)/131/2023 FIXED	NUR ABBAS AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. M A I HUSSAIN MR. S H ZAMAN	SC, P AND R.D. GA, ASSAM MRS. R S CHOWDHURY MR. DITUL DAS (r-9,10) MS G DAS MR. R RAHMAN (r-9,10) R. CHAUHAN
21	WP(C)/223/2023	DHIREN NATH @ DHIREN DEBNATH Versus THE STATE OF ASSAM AND 4 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, REVENUE
22	WP(C)/445/2023	CHAH SRAMIK ARU PRAKTAN CHAH SRAMIK JOLHA JATI SANMILONI Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA	GA, ASSAM DY.S.G.I. SC, WPT AND BC
23	WP(C)/1540/2023	MOTHRAM CHUTIA Versus THE STATE OF ASSAM AND 2 ORS	MR. B CHETRI MR. J PATOWARY	GA, ASSAM, MS. S. SHARMA SC, REVENUE

24	WP(C)/1562/2023 FIXED	DEBEN DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MD A WADUD	GA, ASSAM SC, NHAI MR. K GOGOI (R-5) MR. D NATH (R-6) SC, REVENUE
25	WP(C)/1601/2023	AJIT CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. N N JHA MR. M UDDIN MS M SAHOO	GA, ASSAM SC, REVENUE
26	WP(C)/2620/2023 FIXED	MARJIT BASUMATARY Versus THE UNION OF INDIA AND 4 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, GST DY.S.G.I.
27	WP(C)/2842/2023	KUMKUM DAS MALAKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S BIKASH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
28	WP(C)/4667/2023 FIXED	HANNAN ALI AND 16 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM SC, PWD
ORDERS				
29	Cont.Cas(C)/226/2022	SMTI. BHAGYABATI TUMUNG AND 12 ORS Versus GAURI SANKAR DAS, ACS AND ANR	MR I HAQUE	MR D KALITA (R-2) MR. D NATH (R-2)
30	Cont.Cas(C)/258/2022	UKUR ALI SK. Versus GYANENDRA DEV TRIPATHY AND ANR.	MR. A F N U MOLLAH K ZAMAN	MR. D SAIKIA (r-1) MR. J HANDIQUE (r-1) MS. N BORDOLOI (r-1)
31	Cont.Cas(C)/328/2022	ABDUS SAMAD Versus NABADEEP PATHAK AND 2 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	MR. P RAHMAN (r-1,3) MR S ISLAM (r-1,3)
32	Cont.Cas(C)/583/2022	MINALI TARO DAS @ MINALI TARO Versus GYANENDRA DEV TRIPATHI, IAS	MR A CHOUDHURY MR. R Deka S I AKAND	MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1)
33	Cont.Cas(C)/584/2022	MOMENA BIBI Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MD. A. RASHID MR. M HUSSAIN	MR. D SAIKIA (r-1) MS. P R MAHANTA (r-1) MS G HAZARIKA (r-1)
34	Cont.Cas(C)/648/2022	HITESWAR RAY Versus GYANENDRA DEV TRIPATHI AND ANR	MD. A. RASHID MR. M HUSSAIN R I MONDAL	MR. D SAIKIA MS. B S GOYAL (R2) MS. P R MAHANTA MR. R BORPUJARI MR. A J HAZARIKA (R2) MS. N RAJMEDHI (R2) MS. P N SUMI (R2)
35	I.A.(Civil)/1784/2022 in Co.Pet./10/2015 WITH Co.Pet./10/2015	JALANNAGAR DEVELOPMENT PVT. LTD. Versus HDFC BANK LIMITED AND 2 ORS. HDFC BANK LIMITED Versus CHOTATINGRAI TEA ESTATE PRIVATE LIMITED	MR K KHANNA MS M DAS MR.D KALITA MR D SENAPATI MR.R R KAUSHIK MR.M SHARMA	MR. G DUTTA MR. D MOZUMDER MR.D BARUAH MR K KHANNA MR D DAS MS.B DAS MR.N B P SINGHA MR. P BORAH MR. S BISWAS MS.N UPADHYAY
36	Cont.Cas(C)/60/2023 B/O	MUKUL CH DAS Versus PALLAV GOPAL JHA, IAS AND ANR	MR. K BHATTACHARJEE MR. M SAIKIA	
37	Cont.Cas(C)/111/2023	ALAKA MALAKAR AND 8 ORS Versus MRIDUL YADAV AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	

38	Cont.Cas(C)/508/2023	PARTHA PROTIM BARUAH Versus PRANJAL PRAKASH CHAKRAVARTY	MR. K BORUAH MS. A TAMULI	
39	Cont.Cas(C)/512/2023	MARJINA BEGUM AND 2 ORS. Versus SUJATA DUTTA	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	
40	WP(C)/2514/2023 FIXED	YUKNYA BUI Versus THE UNION OF INDIA AND 4 ORS.	MR. P D NAIR MR G ALAM	GA, AP DY.S.G.I.
41	WP(C)/3621/2023	JAHANARA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. S ROY	GA, ASSAM M DAS (R-5) MR. A RAHMAN (r-4)
42	WP(C)/4285/2023 FIXED	SHAMBU RABIDAS Versus THE STATE OF ASSAM AND 16 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER	SC, P AND R.D. GA, ASSAM
43	WP(C)/4294/2023 FIXED	MOTOR TRANSPORT KARMI UNION AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, TRANSPORT
44	WP(C)/4598/2023 FIXED	MINA SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY MS T J SAHEWALLA	GA, ASSAM
<u>HEARING</u>				
45	WP(C)/1348/2022 FIXED	GAURAV NATH Versus THE STATE OF ASSAM AND 9 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MS S MOCHAHARI (r-4,5) MR. S DUTTA (r-4,5) MR S DUTTA (r-4,5) GA, ASSAM MR. S D PURKAYASTHA (R-6 TO 10) MS. S PHUKAN (R-6 TO 10) SC. REVENUE SC, S.M.B.

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LEAVE NOTE OF ADVOCATES FOR 28/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR A BRAHMA	28-08-2023	To	28-08-2023
12)	MR. A LAL	30-08-2023	To	31-08-2023
13)	MR. A LAL	28-08-2023	To	28-08-2023
14)	MR M Z AHMED	28-08-2023	To	31-08-2023
15)	MS B DUTTA	28-08-2023	To	31-08-2023
16)	MR. A M DUTTA	28-08-2023	To	31-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,28th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2270/2021 WITH LCR,	MD. OMED ALI SK Versus THE UNION OF INDIA AND 7 ORS	MR. T SK MR R KARIM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/447/2023 FIXED	ASAN ALI @ ASHAN ALI Versus UNION OF INDIA AND 5 ORS.	MR. M H ANSARI MR. S ALIM MR. B HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/1418/2023	MUSSTT. SAFIA KHAATUN @ SUFIA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR J ABEDIN MR. M DUTTA MS S DEV	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/2265/2023 FIXED	ROHIMA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
5	WP(C)/2649/2023	GULAK MANDAL Versus THE UNION OF INDIA AND 5 ORS	MR. S NATH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/2938/2023	MD. JAMAL ALI @ JAMAL ALI @ JAMALUDDIN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
7	WP(C)/3082/2023 FIXED	MUSTT. FUL KHATOON @ FUL KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
8	WP(C)/3515/2023	MAJIBUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS	MR. S F CHISTIE MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

9	WP(C)/3928/2023	SAMARTHA BHANU @ SAMARTHA BHANU NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MS S PATAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION				
10	WP(C)/709/2017 WITH LCR,	BABULAL BISWAS and 4 ORS. Versus THE UNION OF INDIA and 4 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/2479/2017 WITH LCR, B/O	MUSTT. NUR JAHAN NESSA @ NURJAHAN KHATUN @ BEGUM Versus THE UNION OF INDIA and 3 ORS.	MR.A ROSHID MS.M R DEVI	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/2745/2017 WITH LCR, FIXED	HASMINARA BEGUM @ HASINARA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.S AZIZ MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/4077/2017 WITH LCR, B/O	ABED ALI Versus THE UNION OF INDIA and 3 ORS.	MS. S RAHANA MR. H R A CHOUDHURY MR. A MATIN MR. J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/5243/2017 WITH LCR,	AMIR ALI KHAN Versus THE UNION OF INDIA and 4 ORS.	MR.M I HUSSAIN MS.P AHMED MR.E HUSSAIN	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/2271/2018 WITH LCR, FIXED	JAMAL UDDIN @ MD. JAMAL UDDIN GAZI Versus THE STATE OF ASSAM AND 6 ORS.	MR. R SARMA MS. K D SARMAH MS. B DEVI MS. S D SAIKIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/6327/2018 WITH LCR, B/O	IMDADUL ALI @ IMDADUL HAQUE Versus THE UNION OF INDIA AND 6 ORS.	MR. J KALITA MR. S C PANDIT	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/3982/2019 WITH LCR, FIXED	LAKSHMAN KR. RAY Versus THE STATE OF ASSAM AND 4 ORS	MR B CHANDA MR. K BAISHYA MR D SAIKIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
18	WP(C)/5003/2019 WITH LCR,	HAJERA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR N AHMED MR A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/8083/2019 WITH LCR,	REZIA KHATUN @ REZIA BIBI Versus THE UNION OF INDIA AND 7 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	WP(C)/2405/2020 WITH LCR, FIXED	MONOWARA BEGUM Versus THE UNION OF INDIA AND 4 ORS.	MS. T SOM MR H DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	WP(C)/4790/2020 WITH LCR, FIXED	SABIYA KHATUN LASKAR @ SABIYA KHATUN @ SOBIDA KHATOON LASKAR @ SOBIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/3364/2021 WITH LCR, B/O	JAKIR HUSSEIN @ ZAKIR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. M HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

23	WP(C)/6778/2021 WITH LCR, B/O	FAJILA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. M HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
24	WP(C)/8025/2022 WITH LCR,	JAHUR UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. S AHMED MS. M. KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
25	WP(C)/8104/2022 WITH LCR, FIXED	FAYSOL AHMED CHOUDHURY Versus UNION OF INDIA AND 5 ORS	MR. K MIRA MS. L WAJEEDA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
26	WP(C)/175/2023 WITH LCR, FIXED	ABDUS SOBUR Versus UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI D. HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
27	WP(C)/2869/2023 WITH LCR, FIXED	SIRAJUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
28	WP(C)/3487/2023 WITH LCR, FIXED	MOYNAL HAQUE Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

HEARING

29	WP(C)/324/2019 WITH LCR, FIXED	AMBIA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED MR. M HASHAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/1223/2022 WITH LCR, B/O	MD. SIDDIQUE ALI KHAN @ ABU SIDDIQUE KHAN @ ABU BAKKAR SIDDIQUE Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR. M K DAS MR S PRODHANI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 28/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR A BRAHMA	28-08-2023	To	28-08-2023
12)	MR. A LAL	30-08-2023	To	31-08-2023
13)	MR. A LAL	28-08-2023	To	28-08-2023
14)	MR M Z AHMED	28-08-2023	To	31-08-2023
15)	MS B DUTTA	28-08-2023	To	31-08-2023
16)	MR. A M DUTTA	28-08-2023	To	31-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 28th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/6628/2018 PART-HEARD, WP(C) 4866/2010, WP(C) 4948/2010, WP(C) 4949/2010, WP(C) 130/2011, WP(164/2011, WP(C) 4214/2010, WP(C) 4226/2015(ALL DISPOSED OFF), BY SLIP WITH	PATEL ENGINEERING LTD. Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, AP
2	WP(C)/3102/2012 WITH	M/S VST INDUSTRIES LTD. Versus THE STATE OF ASSAM AND ORS	DR.ASHOK SARAF MSM L GOPE MISSN HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	SC, FINANCE & TAXATION
3	WP(C)/2843/2014 WITH MC/2187/2014 in WP(C)/2843/2014 WITH	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA MSM L GOPE MS.N HAWELIA	SC, FINANCE & TAXATION SC, FINANCE and TAXATION
4	WP(C)/2846/2014 WITH	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION MR.R DUBEY
5	WP(C)/6723/2014 WITH	M/S CEMENT INTERNATIONAL LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.S BARUAH	SC, FINANCE & TAXATION
6	WP(C)/2489/2015 WITH	M/S PRIDE COKE PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)

7	WITH WP(C)/2491/2015	M/S JUTHALAL GAJADHAR Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
8	WITH WP(C)/2496/2015	M/S ASSAM SILICATE GLASS and CHEMICAL WORKS Versus THE STATE OF ASSAM AND 3 ORS	MRJ C GAUR MRS.J CHOUDHURY MR.D CHAKRABARTY MS.J TRIPATHI	SC, TAXES(R1-4)
9	WITH WP(C)/3175/2016	WS RETAIL SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR.J P MORE	SC, FINANCE & TAXATION MS.K DUTTA
10	WITH WP(C)/3182/2016	INSTAKART SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	DR. AK SARAF MR.A CHOUDHURY MR.J P MORE MR.N VENKATRAMAN	GA, ASSAM
11	WITH WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MS. N GOGOI MS M L GOPE MS. N HAWELIA MS. N BORDOLOI	SC, FINANCE & TAXATION
	WITH I.A.(Civil)/1446/2016 in WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION
12	WITH WP(C)/3642/2017	JAGATI COKE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
13	WITH WP(C)/3644/2017	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
14	WITH WP(C)/3645/2017	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
15	WITH WP(C)/3646/2017	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
16	WITH WP(C)/3647/2017	PARASHNATH COKE INDUSTRIES Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
17	WITH WP(C)/3651/2017	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI

18	WITH WP(C)/3652/2017	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
19	WITH WP(C)/3655/2017	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
20	WITH WP(C)/3656/2017	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
21	WITH WP(C)/3657/2017	GANESH MET COKE INDUSRIES Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
22	WITH WP(C)/3660/2017	S.K.J. COKE INDUSTRIES LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
23	WITH WP(C)/3661/2017	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
24	WITH WP(C)/3988/2017	BHARTI INFRATEL LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.B SHARMA MS.S BEZBARUAH MR.H DAS MR.D K NATH	SC, TAXES
25	WITH WP(C)/4258/2017	BHARTI AIRTEL LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.N DUTTA MR.S BHARALI MR.M DAS MS.M GOSWAMI MR N NEOG	SC, FINANCE & TAXATION
26	WITH WP(C)/5721/2017	M/S. GODREJ CONSUMER PRODUCTS LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS.N GOGOI MS M L GOPE MS. N HAWELIA MS.N MECH MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
27	WITH WP(C)/5736/2017	DHARAMPAL SATYAPAL LTD Versus THE STATE OF ASSAM and 2 ORS.	DR. ASHOK SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	SC, FINANCE & TAXATION MR. B GOGOI
28	WITH WP(C)/5738/2017	M/S. KESHARI INDUSTRIES Versus THE STATE OF ASSAM and 2 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	SC, FINANCE and TAXATION MR.B GOGOI

29	WITH WP(C)/5747/2017	AVICHAL BUILDCON PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
30	WITH WP(C)/5765/2017	VODAFONE MOBILE SERVICES LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR. P GOSWAMI MR.M CHOUDHURY MR.A CHOUDHURY MR.N J CHOUDHURY	GA, ASSAM
31	WITH WP(C)/5784/2017	DISHNET WIRELESS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR.M CHOUDHURY MR.N J CHOUDHURY MR.V A CHOWDHURY	GA, ASSAM
32	WITH WP(C)/6608/2018	PURBANCHAL ENTERPRISE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS. M L GOPE MS.N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, FINANCE AND TAXATION MR. B GOGOI

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LEAVE NOTE OF ADVOCATES FOR 28/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
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7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
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12)	MR. A LAL	30-08-2023	To	31-08-2023
13)	MR. A LAL	28-08-2023	To	28-08-2023
14)	MR M Z AHMED	28-08-2023	To	31-08-2023
15)	MS B DUTTA	28-08-2023	To	31-08-2023
16)	MR. A M DUTTA	28-08-2023	To	31-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

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[For Monday, 28th August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./310/2023	NILIKHANG WARY Versus THE STATE OF ASSAM	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS N NEWME	PP, ASSAM
	WITH I.A.(Crl.)/758/2023 in Crl.A./310/2023	NILIKHANG WARY Versus THE STATE OF ASSAM	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS N NEWME	PP, ASSAM
ORDERS				
2	Mat.App./6/2023 WITH LCR	XXXXXXX Versus XXXXXXX	MR D K BORDOLOI MS. J BAISHYA	MS B BHUYAN MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS
3	CRL.A(J)/42/2023 Q Y 6 M 7 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	LALU KARMAKAR Versus STATE OF ASSAM	MS R D MAZUMDAR (AMICUS CURIAE)	PP, ASSAM
4	CRL.A(J)/47/2023 Q Y 5 M 27 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	BINOD TIMING Versus THE STATE OF ASSAM	MS. BARNALI CHOWDHURY (AMICUS CURIAE)	PP, ASSAM
5	CRL.A(J)/57/2023 3 Y 1 M 26 D :WITH OFFICE NOTE, LCR 6 FILES, P.B.-2	BIRA MAJHI Versus THE STATE OF ASSAM	MS. T BEGUM (AMICUS CURIAE)	PP, ASSAM
6	CRL.A(J)/69/2023 Q Y 3 M 24 D :WITH OFFICE NOTE, LCR 5 FILES	PALESWAR TELENGA Versus THE STATE OF ASSAM	MS. T BEGUM (AMICUS CURIAE)	PP, ASSAM
7	I.A.(Crl.)/290/2023 WITH LCR 4 FILES, B/O in Crl.A./124/2023 WITH Crl.A./124/2023	MD AKTER KHAN @ BAPON KHAN Versus THE STATE OF ASSAM AND 2 ORS. MD AKTER KHAN @ BAPON KHAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. J LASKAR MR R DAS MR. J LASKAR MR R DAS	PP, ASSAM PP, ASSAM

8	I.A.(CrI.)/496/2023 WITH OFFICE NOTE in CrI.A./3557/2023	THE STATE (NATIONAL INVESTIGATION AGENCY, MINISTRY OF HOME AFFAIRS, GOVERNMENT OF INDIA) Versus MD. SAHABUDDIN @ MULLAH @ RAHIM (A-1)	MR. R K D CHOUDHURY	
	WITH CrI.A./3557/2023 (Filing Number)	NATIONAL INVESTIGATION AGENCY NIA Versus MD SAHABUDDIN	MR. R K D CHOUDHURY	
9	I.A.(CrI.)/607/2023 WITH OFFICE NOTE in CrI.A./255/2023 WITH CrI.A./255/2023	ABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
		ABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
		HEARING		
10	CrI.A./394/2017 WITH LCR 6 FILES, P.B.-2	HIFJUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM and ANR	MR Z KAMAR MR.M HUSSAIN MR. L R MAZUMDER MR. L R MAZUMDER MR.N H BARBHUIYA MD. I HUSSAIN	MR.H SARMA ADDL PP,ASSAM
11	CrI.A./360/2019 4 Y 4 M 5 D :WITH LCR 4 FILES, P.B.-2, B/O	SHRI RAM MILAN AND ANR Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
	WITH I.A.(CrI.)/282/2021 in CrI.A./360/2019	ABDUL KALAM Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	MR. S C KEYAL SC, NCB
	WITH			
12	CrI.A./288/2019	MD. MUJIBUR RAHMAN Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
	WITH			
13	CrI.A./393/2019	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB
	WITH I.A.(CrI.)/256/2021 in CrI.A./393/2019	SOHRAB KHAN Versus THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB
14	Mat.App./39/2022 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR H S KALSI	MR. S ISLAM MR A HAWARI

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LEAVE NOTE OF ADVOCATES FOR 28/08/2023

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16)	MR. A M DUTTA	28-08-2023	To	31-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./2491/2023	JIAUR RAHMAN @ JIAUR RAHMAN Versus THE UNION OF INDIA	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	MR. S C KEYAL SC, CUSTOMS
2 Bail Appln./2979/2023	HUSSAIN AHMED Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
3 Bail Appln./2985/2023	SAHADUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
4 Bail Appln./2989/2023	SAHIL SHARMA AND ANR. Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
5 Bail Appln./2991/2023 B/O	RAHUL NAIDING Versus THE STATE OF ASSAM AND ANR	MR. J LASKAR	PP, ASSAM
6 Bail Appln./2992/2023	PRASANTA BORUAH Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
<u>MOTION</u>			
7 AB/2848/2023	AYNAL HOQUE Versus THE STATE OF ASSAM	MR A N AHMED	PP, ASSAM
8 AB/2904/2023	DHAN DAIMARY Versus THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA MR H NATH	PP, ASSAM
9 AB/2957/2023	SUBON SARKAR @ SOBHAM SARKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR M Z SHAH MD P RAHMAN	PP, ASSAM
10 AB/2958/2023	NUR MOHAMMAD Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. A ALAM	PP, ASSAM
11 AB/2959/2023	MOFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
12 AB/2962/2023	CHANDAN SAUD Versus THE STATE OF ASSAM	MR. L MOHAN MR. P GOGOI	PP, ASSAM

ADMISSION

13	Crl.Pet./574/2022 WITH LCR 1 FILE	MD. RAJAB ALI BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. S KALITA (R-2) MR. S KAKATI (R-2) MR P DAS (R-2) PP, ASSAM
14	Crl.Pet./909/2022	PROSENJIT DEY LASKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. D CHAKRABARTY	MR. B M CHOUDHURY MR. A K DUTTA MR. U CHOUDHURY MR A B DEY MR. B ZAMAN PP, ASSAM
15	Crl.Pet./99/2023	DHRUBA JYOTI CHAKRABORTY Versus KHANINDRA NATH DAS AND ANR	MR P KATAKI MR S P DAS MR A ALAM	MR. K K KALITA (R-1) MR R SENSUA (R-1) PP, ASSAM
16	Crl.Pet./170/2023	MASUM UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR S ISLAM	F K R AHMED (R3) MR. N DUBEY (r-2) PP, ASSAM

BAIL HEARING (BA)

17	Bail Appln./1724/2023 WITH OFFICE NOTE, LCR FILE, FIXED	DEBOJIT SAHA AND 2 ORS Versus UNION OF INDIA	MR. N BARUAH MR. R J DAS	SC, NCB
18	Bail Appln./1826/2023 WITH OFFICE NOTE, LCR FILE, FIXED	NEHA PADUN @ KARDONG Versus THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
19	Bail Appln./2442/2023 WITH OFFICE NOTE	FARID UDDIN @ FORID UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR J M SULAIMAN MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
20	Bail Appln./2717/2023 WITH OFFICE NOTE, FIXED	NOOR JAMAL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR G CHAMUAH MR J A AHMED	PP, ASSAM
21	Bail Appln./2739/2023 WITH OFFICE NOTE, FIXED	NIRMAL DAS Versus THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MS. S NAZNEEN MR. S K DAHAL K KAKATI	PP, ASSAM
22	Bail Appln./2752/2023 FIXED	BASER ALI Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	PP, ASSAM
23	Bail Appln./2820/2023 WITH OFFICE NOTE, LCR FILE, FIXED	RATAN DAS Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
24	Bail Appln./2837/2023 FIXED	MUSTAHFIZUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM

BAIL HEARING

25	AB/3740/2022 FIXED	DWIPJYOTI HALOI @ NIKHIL Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
26	AB/3769/2022 FIXED	SAJID KHAN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
27	AB/1109/2023	ELIAS HUSSIAN Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM N CHAKRABARTY S PAUL	PP, ASSAM

28	AB/1229/2023 FIXED	NUR ALOM AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. P A AHMED	PP, ASSAM
29	AB/1371/2023	RUPAM KALITA AND ANR Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
30	AB/2301/2023	ALI SK AND ANR Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI	PP, ASSAM
31	AB/2315/2023	HEMANTA TALUKDAR Versus THE STATE OF ASSAM	MR. M SARANIA MS. C NEWME MR A SARANIA MR. R BEZBARUAH	PP, ASSAM
32	AB/2576/2023	MOIDUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
33	AB/2601/2023	GOPAL GHOSH Versus THE STATE OF ASSAM	MR. P K DAS A SINGHA	PP, ASSAM
34	AB/2603/2023	PASHAN ALI Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
35	AB/2660/2023	IZAZUL HOQUE @ EZAZUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR. RASHIDUL ISLAM MR J I MONDAL	PP, ASSAM
36	AB/2669/2023	MIFTAH SULTANA Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM
37	AB/2683/2023 WITH OFFICE NOTE	MOFIZUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<u>ORDERS</u>				
38	I.A.(CrI.)/192/2019 WITH OFFICE NOTE, LCR 5 FILE, FIXED in CrI.A./99/2019 WITH CrI.A./99/2019	SHRI RANJIT DAS @ POTOL Versus THE STATE OF ASSAM AND ANR	MS. N MODI MR SISHIR DUTTA MR. SIDHANT DUTTA	PP, ASSAM
39	CrI.A./186/2023 <u>0 Y 3 M 14 D</u> :WITH OFFICE NOTE, LCR 4 FILES WITH I.A.(CrI.)/445/2023 in CrI.A./186/2023	SHRI RANJIT DAS @ POTOL Versus THE STATE OF ASSAM AND ANR AYNAL HAQUE Versus THE STATE OF ASSAM AND ANR.	MS. N MODI MR SISHIR DUTTA MR. SIDHANT DUTTA MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MS R DEKA	MS S MOCHAHARI MS. M CHOUDHURY PP, ASSAM MR J ISLAM (R-2) MR M R ISLAM (R-2) PP, ASSAM
40	I.A.(CrI.)/390/2023 WITH OFFICE NOTE, LCR 5 FILES, FIXED in CrI.A./163/2023 WITH CrI.A./163/2023	AYNAL HAQUE Versus THE STATE OF ASSAM AND ANR. BISWAJIT PAUL Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MS R DEKA MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM PP, ASSAM
41	I.A.(CrI.)/718/2023 in Bail Appln./2324/2023	BISWAJIT PAUL Versus THE STATE OF ASSAM AND ANR. HASANUR RAHMAN Versus MANIRAM LASKAR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI MR M Z SHAH	PP, ASSAM PP, ASSAM

	WITH Bail Appln./2324/2023	HASANUR RAHMAN Versus THE STATE OF ASSAM	MR M Z SHAH	PP, ASSAM
42	I.A.(CrI.)/734/2023 B/O in Bail Appln./2856/2023 WITH Bail Appln./2856/2023	MUNON SAUTAL Versus THE STATE OF ASSAM AND ANR	MR. J LASKAR	
		MUNON SAUTAL Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
43	I.A.(CrI.)/735/2023 in Bail Appln./2447/2023 WITH Bail Appln./2447/2023	ABHISHEK JHA Versus THE STATE OF ASSAM,	MR. V N UPADHYAY	PP, ASSAM
		ABHISHEK JHA Versus THE STATE OF ASSAM	MS P MISHRA	PP, ASSAM
44	I.A.(CrI.)/746/2023 CRL.PET. 719/2023(D/O) in CrI.Pet./719/2023	NEKIB AHMED @ MEHDI ALAM Versus THE STATE OF ASSAM AND ANR	MR. T HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/2824/2023	RABI CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR S CHOUDHURY MR. A DEKA	SC, BTC SC, FOREST
2 WP(C)/3350/2023	DIPAK KUMAR MEDHI Versus THE STATE OF ASSAM AND 3 ORS	M ALAMGEER MR. A H M R CHOUDHURY	MR. S DUTTA MR. D BORAH SC, REVENUE
3 WP(C)/3525/2023	NAGEN PATOWARY Versus THE STATE OF ASSAM AND 9 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM
4 WP(C)/3866/2023	JADU MONI NATH AND 24 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR MINTU SAIKIA MS R DUTTA	GA, ASSAM MR. B CHOUDHURY , MS S BARUAH, (R-1 & 4)
5 WP(C)/4606/2023	ANKIT KUMAR Versus THE MANGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
6 WP(C)/4876/2023 B/O	DIPESH SHARMA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED	SC, INDUSTRIES AND COMMERCE
7 WP(C)/4889/2023	MAZIBAR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, SEC. EDU.
8 WP(C)/4891/2023	JULI BORA Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MR. D DEKA	DY.S.G.I.
ADMISSION			
9 Arb.P./16/2022	DURGA KRISHNA STORE PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY MR. A A AHMED	MR. S K MEDHI ASSTT.S.G.I.
10 WP(C)/1027/2022	NAREN SAUD Versus THE STATE OF ASSAM AND 2 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR K HUSSAIN MS B BORA MR A ATREYA	GA, ASSAM SC, HEALTH
11 WP(C)/4938/2022 B/O	NABANITA SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR P H KONWAR	SC, HEALTH

12	WP(C)/6138/2022	CHAYANIKA PHUKAN AND 6 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	SC, P AND R.D. GA, ASSAM SC, APSC
13	WP(C)/6774/2022 CAVT. NO.11882/022,	MD. RAJA ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	MR. T J MAHANTA (r-8) GA, ASSAM MD. S ALOM (FOR CAVEATOR) MR. M S ALAM (FOR CAVEATOR) MR S J SHAMIM (r-8) SC, REVENUE
14	WP(C)/6891/2022	NAZRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, PWD
15	WP(C)/7535/2022	RAMANI KAKATI Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MS. M ROY MR T CHHETRI	GA, ASSAM MS. M M KOTOKY, SC, ANIMAL HUSBANDRY & VETERINARY DEPTT. & DIARY DEVELOPMENT DEPTT.
16	WP(C)/7964/2022 FIXED	DILIP BHUYAN AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MS. D BRAHMA	GA, ASSAM SC, APDCL
17	WP(C)/8051/2022 FIXED	RITAMANI DEKA @ RITAMONI DEKA BORO Versus THE STATE OF ASSAM AND 6 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, BTC
18	WP(C)/174/2023	MAMATAZ BEGUM AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A RAHMAN	SC, SOCIAL WELFARE
19	WP(C)/213/2023	MUKTINATH DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO	SC, P AND R.D. GA, ASSAM SC, APSC
20	WP(C)/852/2023	JIAUL HAQUE CHOUDHURY Versus THE THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE
21	WP(C)/1002/2023 FIXED	MS. MOUSUMI BORA Versus THE STATE OF ASSAM AND 8 ORS.	MR D BHATTACHARYA	GA, ASSAM SC, G U
22	WP(C)/1261/2023 FIXED	DILIP KR ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. D J BARMAN	SC, PWD ROAD
23	WP(C)/1718/2023	PRASANTA DHAR Versus THE STATE OF ASSAM AND 4 ORS	MR D K ROY	GA, ASSAM SC, TRANSPORT SC. WATER RESOURCE DEPTT.
24	WP(C)/1777/2023 FIXED	SMT. NIKUMONI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	GA, ASSAM SC, PWD
25	WP(C)/2173/2023	DIPAK DAS AND 110 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, FOREST SC, FINANCE
26	WP(C)/2397/2023	BALIN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, REVENUE
27	WP(C)/3079/2023	KHALED AHMED CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, CO OP GA, ASSAM
28	WP(C)/3130/2023 B/O	HYDER HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M DEKA MR D K ROY	SC, AG (A AND E) SC, AG MR. B GOGOI MR. B GOGOI MR. A HASAN (R-5) SC, HEALTH AND F W SC, HEALTH

29	WITH WP(C)/3133/2023	NRIPEN DUTTA MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. M DEKA MR D K ROY	SC, AG (A AND E) SC, AG MR. B GOGOI (R-1 TO R-4) MR. A HASAN (R-5) SC, HEALTH AND F W SC, HEALTH
30	WITH WP(C)/3134/2023	DWIPEN THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR. M DEKA MR D K ROY	SC, AG (A AND E) AG MR. B GOGOI (R-1 TO R-4) MR. A HASAN (R-5) SC, HEALTH & FAMILY WELFARE DEPTT.
31	WITH WP(C)/3136/2023	TAMIZ ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M DEKA MR D K ROY	SC, AG (A AND E) MR. B GOGOI (R-1 TO R-4) MR. A HASAN (R-5) SC, HEALTH & FAMILY WELFARE DEPTT.
32	WP(C)/3591/2023	BUDHESWAR BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM MR. T C CHUTIA (R-2, R-3 & R-4) MR. R BORPUJARI (R-1) MR. B GOGOI (R-5) SC, HEALTH AND F W SC, REVENUE
33	WP(C)/3739/2023	TULESWAR CHUNGKRANG AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, IRRIGATION SC, FINANCE
34	WP(C)/3887/2023 FIXED	PURABI LAHAN HANDIQUE AND 11 ORS Versus THE UNION OF INDIA AND 7 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	MR M Z AHMED (r-2 TO 8) MS. B DUTTA(r-2 TO 8) MR. A M DUTTA (r-2 TO 8) DY.S.G.I.
35	WP(C)/3985/2023 FIXED	OLI ULLAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK MR. A BORO MR N K SARMA	GA, ASSAM
36	WP(C)/4040/2023	ABINASH DAS AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, FINANCE
37	WP(C)/4452/2023 FIXED	ABDULLA AL MASUD MOLLAH Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.
<u>ORDERS</u>				
38	Arb.P./10/2022	RANJAN DEB Versus MR. KISHORE CHAKRABORTY AND ANR.	MR. K P PATHAK MR. H DAS	MR M RANA (R1)
39	Cont.Cas(C)/238/2022	RAJESWAR SARMA AND 2 ORS. Versus MUKESH CHANDRA SAHU	MR. U K NAIR MR. M P SARMA MR. A BORO	MR R DHAR
40	Cont.Cas(C)/246/2022	GOLAK CH BAISHYA Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MR D KALITA
41	Cont.Cas(C)/307/2022	PRANAB JYOTI DAS AND ANR Versus NIRAAJ VERMA AND 3 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	MR. P N GOSWAMI (r- 1,2,3,4) MR B CHOUDHURY (r- 1,2,3,4) MR. K P PATHAK (r-1,2,3,4)
42	Cont.Cas(C)/315/2022	SUJA HUSSAIN MAZUMDER Versus DR. J B EKKA, IAS	MR. A M S MAZUMDER MR R DAS	
43	Cont.Cas(C)/436/2022 FIXED	NRIPENDRA KR. DEKA Versus BISHWA DEEP DAS AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. P N GOSWAMI (r-2) MR. R R Gogoi (r-2)

44	Cont.Cas(C)/459/2022	MD. RAKIBUL FARUQUE Versus DR. ASIS KUMAR BUTANI, I.A.S. AND 2 ORS	MR. R MAZUMDAR	MR. D SAIKIA (R-2) MR S M T CHISTIE (R-2) MR. B CHOUDHURY MRS. R BORAH
45	Cont.Cas(C)/479/2022	MD. ANJAR KHAN Versus MAHENDRA KUMAR YADAVA IFS	MR S CHOUDHURY MR. A DEKA	MR. P N GOSWAMI MR. R R Gogoi
46	Cont.Cas(C)/549/2022	EX TC 62091 RECT/GD SATBIR SINGH Versus AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MRS. A GAYAN (R2)
47	Cont.Cas(C)/327/2023	GIRISH CH. DAS Versus DEBOJYOTI NATH	B KUMAR	MR. D SAIKIA MR. R BORPUJARI MR P NAYAK MR A CHALIHA
48	Cont.Cas(C)/345/2023	PADUM BORAH AND 3 ORS Versus PABITRA RAM KHAUND AND 2 ORS	MRS P P BORAH MR. P K DAS	MR. N UPADHAYAY (R-1,2)
49	Cont.Cas(C)/479/2023	MINTU BARMAN Versus RAVI SHANKAR PRASAD AND 2 ORS	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	
50	Cont.Cas(C)/511/2023	JIBUN NESSA SIDDIQUE Versus PABAN KUMAR BORTHAKUR AND 2 ORS	MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	
51	WP(C)/4382/2023 FIXED	KUMAR SANJIT KRISHNA Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR P P MEDHI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR A BRAHMA	28-08-2023	To	28-08-2023
12)	MR. A LAL	30-08-2023	To	31-08-2023
13)	MR. A LAL	28-08-2023	To	28-08-2023
14)	MR M Z AHMED	28-08-2023	To	31-08-2023
15)	MS B DUTTA	28-08-2023	To	31-08-2023
16)	MR. A M DUTTA	28-08-2023	To	31-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 28th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./2974/2023	ARJUN SHARMA Versus THE UNION OF INDIA	MR. B BHAGAWATI MR V JAMMAR MR A V SINGH MR W R MEDHI MR P TALUKDAR	SC, NCB
<u>MOTION</u>			
2 WP(C)/7609/2022	SALIM AHMED MAZID Versus THE STATE OF ASSAM AND 3 ORS	MS TOSHISENLA MR T A SHOHE	SC, PWD
3 WP(C)/7662/2022	SALIM AHMED MAZID Versus THE STATE OF ASSAM AND 3 ORS	MS TOSHISENLA MR T A SHOHE	SC, PWD
4 Arb.P./25/2023	MANJUNATHA. M Versus M/S UPASANA ENTERPRISES AND 2 ORS.	MR. P N CHOUDHURY MS ANKITA SAHARIA S SHARMA	
5 WP(C)/2015/2023 B/O	PCM CEMENT CONCRETE PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	MS. B SARMA DY.S.G.I.
6 WP(C)/3679/2023	ASIRUDDIN MONDAL Versus THE STATE INFORMATION COMMISSION AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM SC, INFORMATION COMMISSION
7 WP(C)/3802/2023	NIHARENDU BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MR. S P BHATTACHARJEE MR N SARMA MS K BASUMATARY MR R K SAHA	DY.S.G.I. SC, P W D
8 WP(C)/4190/2023 CAVT. NO.06692/023, FIXED, WITH CAVT. NO. 669/2023	THE BOARD OF DIRECTORS (BOD) OF UTTAR BAGURIBARI GPSS LTD., BARPETA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. J M A CHOUDHURY	SC, CO OP GA, ASSAM MR. M I HUSSAIN (FOR CAVEATOR) N. UDDIN (FOR CAVEATOR) SK ABDULLAH (FOR CAVEATOR)
9 WP(C)/4290/2023	ABU TAHER AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	M K BORAH MS. P. KASHYAP	SC, P AND R.D. GA, ASSAM

10	WP(C)/4890/2023	MANAGEMENT OF GRACE I NET SOLUTION PVT LTD Versus THE STATE OF ASSAM AND 24 ORS	MR. A BISWAS MR. R SEKHAR MR R KALITA MS S AHOM MS N BORGHAIN	GA, ASSAM
11	WP(C)/4892/2023	NIZAM UDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. R P SARMAH MR. D DOLEY MS A DEKA	SC, HEALTH
12	WP(C)/4895/2023	MAYANGLAMBAM SANAYAIMA SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. R M CHOUDHURY	SC, APDCL
13	WP(C)/4904/2023	KRISHNA KONWAR @ KRISHNA MELANG Versus THE ELECTION COMMISSION OF INDIA AND 4 ORS.	MR. K P PATHAK MR BHARGAV DAS	GA, ASSAM DY.S.G.I. SC, ECI
14	WP(C)/4914/2023	PUNJAB NATIONAL BANK Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION(ATEPFO) AND 2 ORS	MR. A GANGULY MR. A DHANUKA	SC, ATEPFO
ADMISSION				
15	WP(C)/2123/2018 FIXED	MRT SIGNALS LTD. Versus THE UNION OF INDIA AND 2 ORS.	MR. S CHETIA MR. A GOYAL MR. A CHOUDHURY	SC, NF RLY
16	WP(C)/3004/2018	SEKHOR TIMUNG Versus THE STATE OF ASSAM AND 4 ORS.	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH MR J P KACHARI	GA, ASSAM MR. A DAS MS. S KEMPRAI (SC,KAAC) SC, FOREST
17	WP(C)/6630/2018 FIXED	MAHESH CHANDRA KAKATI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S J SARMAH MR. S N ADHYAPAK	SC, IRRIGATION
18	WP(C)/7021/2018	MRINMAY KUMAR DAS AND ANR. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	GA, ASSAM MR H K DAS, SC GAUHATI HIGH COURT MR. R BORPUJARI, SC, REVENUE DEPARTMENT SC, GHC SC, FINANCE SC, FOREST
19	WP(C)/2697/2021	JOI AAI PROGRESSIVE SOCIETY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R K BORAH MR B BURAGOHAIN	SC, FOREST
20	WP(C)/4793/2021 B/O	THE GAUHATI MAZDOOR CO-OPERATIVE SOCIETY LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA MR. M SAHEWALLA	MR. B K DAS (R-1,2,3,4,5) SC, RAILWAY
21	WP(C)/5378/2021	ABUL MANJURUL ISLAM Versus THE UNION OF INDIA AND 4 ORS	MR N K DEKA MR N K DEKA MR H BARUAH MR. T K MISRA MR. P K MUNIR MR P P PHUKAN MR. A. GAYAN	MRS. R BORAH SC, NF RLY
22	WP(C)/6153/2021 FIXED	M/S GERAMARI GAON PANCHAYAT MIN SAMABAY SAMITY LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. H. BURAGOHAIN MS. J TAMULI MS A DEVI MS. H BORAH	GA, ASSAM SC, AFDC
23	WP(C)/2511/2022	MANJU DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, AG SC, G.H.C

24	WP(C)/2766/2022	M/S MOYNUL ENTERPRISE Versus THE UNION OF INDIA AND 11 ORS.	MR. M HUSSAIN MR M AHMED MR A K DAS	GA, ASSAM MR. S DIHINGIA (R-12) MR H BARUAH (R-12) MR P P PHUKAN (R-12) SC, WPT AND BC SC, PWD SC, BTC SC, FINANCE ASSTT.S.G.I.
25	WP(C)/4931/2022 FIXED	M/S PURVANCHAL COMMUNICATION PVT. LTD. Versus FOOD CORPORATION OF INDIA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA SC, F C I
26	WP(C)/5469/2022 FIXED	KAMINI KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S DIHINGIA MR I HASSAN	GA, ASSAM SC, G.H.C
27	WP(C)/5707/2022 FIXED	M/S BALAHI CHAMPARA FISHERY CO- OPERATIVE SOCIETY LTD Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 4 ORS	MR. N C DAS MS. M DEVI MR. A DAS	MR. N BORAH(R-5) MR H MAZUMDER(R-5) SC, AFDC
28	WP(C)/7584/2022 CAVT. NO.13552/022, WITH CAVT. NO. 1355/2022	M/S GAURIPUR COOP FISHERY SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, CO OP GA, ASSAM MS. A TALUKDAR FOR CAVEATOR
29	WP(C)/7639/2022 FIXED	SMTI. LOKHI PRAVA PEGU Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. A GOGOI	GA, ASSAM
30	WP(C)/7967/2022 FIXED	HEMANTA KARMAKAR Versus THE UNION OF INDIA AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	SC, ELEM. EDU GA, ASSAM MR. D J DAS (R-1) DY.S.G.I. SC, SSA
WITH				
31	WP(C)/523/2023	HEMANTA KARMAKAR Versus THE UNION OF INDIA AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. R SARMAH	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
32	Arb.P./1/2023 FIXED	M/S B N SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	SC, PWD
33	WP(C)/2002/2023 B/O	ANUP TRADE AND TRANSPORT (P) LTD Versus UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA	MR. P K ROY (r-2 TO 6) MR. S K CHAKRABORTY (r- 2 TO 6) MRS. A CHAKRABORTY (r-2 TO 6) MS. M DUTTA (r-2 TO 6) DY.S.G.I. SC, F C I
34	WP(C)/4216/2023 FIXED	SHREE BAJRANG OIL AND FLOUR MILL, BOKAKHAT AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. R ISLAM MR. N BARDOLOI	GA, ASSAM SC, FINANCE SC, REVENUE
35	WP(C)/4633/2023 FIXED	BRAHMAPUTRA UDYOG PVT LIMITED Versus THE STATE OF ASSAM AND ANR	MS K LOYA MS. S NEWAR MS M HAZARIKA	GA, ASSAM
<u>ORDERS</u>				
36	Cont.Cas(C)/362/2019 FIXED	SAROJ KUMAR SARAF Versus AVINASH JOSHI AND 4 ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. R R Gogoi
37	Cont.Cas(C)/271/2021	M/S NIKITA MARKETING SERVICE PVT. LTD. Versus BHABANI PRASAD SARMA	MR S BORTHAKUR MR. J ABBAS	MR. R DHAR MR M DEY

38	Cont.Cas(C)/352/2022	M/S UDAY DISTRIBUTORS AND ANR Versus B KALYAN CHAKRAVARTHY AND 3 ORS (B)	MR R SINGHA	MR S M T CHISTIE (R-1) MR. N J KHATANIAR (R1) MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r- 2)
39	Cont.Cas(C)/365/2022	ASTROPHER BORGORYARY Versus ANURAG GOEL, IAS	J U AHMED MR S R NAWAZ	
40	I.A.(Civil)/1011/2023 in WP(C)/1476/2023	BOLAI ROY, Versus THE STATE OF ASSAM AND 4 ORS	MR. JUNM LASKAR MS. J GHOSH	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD SC, FOREST
	WITH WP(C)/1476/2023	BOLAI ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. JUNM LASKAR MS. J GHOSH	SC, FOREST
41	I.A.(Civil)/2450/2023 B/O in WP(C)/4051/2023	SAURAV SARKAR Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS MS. M BEGUM S NATH	GA, ASSAM
	WITH WP(C)/4051/2023	SAURAV SARKAR Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS MS. M BEGUM S NATH	GA, ASSAM
42	I.A.(Civil)/2456/2023 B/O in WP(C)/4049/2023	CHARAN RAY, Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS MS. M BEGUM S NATH	GA, ASSAM
	WITH WP(C)/4049/2023	CHARAN RAY Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS MS. M BEGUM S NATH	GA, ASSAM
43	WP(C)/4293/2023 FIXED	ABDUL BAREK Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	MR A R BHUYAN (R8) SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN (R8)
44	WP(C)/4309/2023 CAVT. NO.06882/023, FIXED, WITH CAVT. NO. 688/2023	SAYED ALI Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	MR. A R BHUYAN (r-8) SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN (FOR CAVEATOR) (r-8 MR N Z CHOUDHURY (r-8
45	WP(C)/4312/2023 CAVT. NO.06892/023, FIXED, WITH CAVT. NO. 689/2023	JINNAT ALI Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	MR. A R BHUYAN (r-8) SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN (r-8) MR. M A I HUSSAIN (r-8) MR N Z CHOUDHURY (r-8

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LEAVE NOTE OF ADVOCATES FOR 28/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023

10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR A BRAHMA	28-08-2023	To	28-08-2023
12)	MR. A LAL	30-08-2023	To	31-08-2023
13)	MR. A LAL	28-08-2023	To	28-08-2023
14)	MR M Z AHMED	28-08-2023	To	31-08-2023
15)	MS B DUTTA	28-08-2023	To	31-08-2023
16)	MR. A M DUTTA	28-08-2023	To	31-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 28th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/2169/2023 FIXED in WP(C)/1760/2019 WITH WP(C)/1760/2019	RANJIT KR. BHATTACHARYYA AND ANR Versus RABINDRA DEKA AND 5 ORS. RABINDRA DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR J PAYENG MR D N BHATTACHARYYA	GA, ASSAM SC, APSC SC, FCSCA GA, ASSAM SC, APSC MR J PAYENG (r-5,6) MR. A SARMA MR E SHITIRI MR. C BASUMATARY
ADMISSION				
2	WP(C)/1401/2017	INDRA KALPA BORA Versus THE STATE OF ASSAM and 2 ORS.	MR.M CHANDA MR.S CHOUDHURY MR.A K DAS	GA, ASSAM
3	WP(C)/1704/2018 WITH OFFICE NOTE	ALL ASSAM PHE EMPLOYEES ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MRS J M KONWAR MR. R KALITA MR. R SALOI MS S NEWAR	MR. P N GOSWAMI SC, P H E
4	WP(C)/1708/2018	MANURANJAN DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. R PHUKAN	SC, HEALTH
5	WP(C)/2260/2018	RANJIMA BORA Versus THE STATE OF ASSAM AND 8 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA	GA, ASSAM SC, HEALTH
6	WP(C)/2705/2018	MEGHALI NATH Versus THE STATE OF ASSAM AND 2 ORS.	MS. M BORAH MR. B B BORAH MS L BARUAH	GA, ASSAM MR. R. M. DAS(SC, URBAN WATER SUPPLY & SEWERAGE BOARD)
7	WP(C)/2832/2018	AZMINA AHMED Versus UNION OF INDIA AND 5 ORS.	MR. R P KAKOTI Mr M U Ahmed	GA, ASSAM MR. D C BORAH(CGC) R1, 3 TO 5 MR. R ALI (R6) MR. S HUSSAIN (R6) MR. M SHAH (R6) ASSTT.S.G.I.

8	WP(C)/2838/2018	SMTI. KALPANA BALA DAS Versus THE UNION OF INDIA AND 4 ORS.	MR. S BHARALI MRS. J DUTTA MR. M DAS MR. N K NEOG MS. N SULTANA	MR. D GOGOI (R2-5) ASSTT.S.G.I.
9	WP(C)/2849/2018	RATAN BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	MR. M K SHARMA(R4 AND 5) MS A BARUAH MS A BARUAH MS. S S SAIKIA MS. S S SAIKIA GA, ASSAM
10	WP(C)/3080/2018	UBC/155 MONI RAM SAIKIA Versus STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. A BHATTACHARYYA	
11	WP(C)/3107/2018	KARTICK SARKAR Versus THE UNION OF INDIA AND 4 ORS.	I HASIEB MR. H RAHMAN	MR G GOSWAMI SC, NF RLY
12	WP(C)/3237/2018	HARESWAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D PHUKAN MR. M SARMA MR. B C CHOUDHURY	GA, ASSAM
13	WP(C)/3239/2018	KANGKAN KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. A U AHMED	MR. A DAS (R7) MR. S DUTTA (R7) SC, HEALTH
14	WP(C)/3257/2018	BINOD BORPATRA GOHAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR	GA, ASSAM
15	WP(C)/8345/2018	KHOT MANOJ KASHINATH Versus THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR H GUPTA (C.G.C., R1- R3) ASSTT.S.G.I.
16	WP(C)/13/2019 FIXED	MALATI BALA ROY @ MALATI RAY Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DAS	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPTT) SC, FINANCE DEPTT.
17	WP(C)/3003/2019	MD. ZAHID EKBAL AND 14 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H K DAS	MR. B DEKA (C.G.C.) ASSTT.S.G.I. SC, HEALTH
	WITH I.A.(Civil)/1998/2019 in WP(C)/3003/2019	MD. ZAHID EKBAL AND 14 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H K DAS	SC, HEALTH
18	WP(C)/3562/2019	WASIM RUSKIN KHAN Versus THE STATE OF ASSAM AND 7 ORS.	MR J C GAUR MR. U C DAS	GA, ASSAM MR. O P BHATI MR. J I BORBHUIYA MR. T DAS MS F BEGUM MR. A ROY(SC, PNRD) MR. L MOHAN MR. P SARMA MS J DEKA
19	WP(C)/4629/2019	NITYANANDA MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR G UZIR MR. S M BARUAH MR T K DAS MR. M SAIKIA MS P DEVI MS P DEVI	MR B GOGOI SC, SOIL CONSERVATION DEPTT.
20	WP(C)/1446/2021 FIXED	SOPNA PEGU Versus THE UNION OF INDIA AND 4 ORS	MR. S CHAKRABORTY	MRS S BARUAH ASSTT.S.G.I.
21	WP(C)/1455/2021	JINU BEZBORA SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI	SC, PNRD GA, ASSAM SC, FINANCE

22	WITH WP(C)/837/2021	MAMONI GOGOI (BORGOHAIN) @ MAMONI GOGOI @ MAMONI BORGOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	SC, PNRD GA, ASSAM SC, FINANCE
23	WITH WP(C)/1408/2021	RENU PROVA CHETIA GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	SC, PNRD GA, ASSAM SC, FINANCE
24	WITH WP(C)/2159/2021	PRAVAWATI BORAH (CHUTIA) Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. P CHAKRABORTY	SC, PNRD GA, ASSAM SC, FINANCE
25	WP(C)/3857/2021 B/O	SRI SASHI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR MINTU SAIKIA	SC, PNRD GA, ASSAM
26	WP(C)/4431/2021 FIXED	BIPLAB MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MR. A AHMED MR J P KACHARI U U KHAN MR. F A FAROOQUE MS N.KAZI	GA, ASSAM SC, PWD
27	WP(C)/4773/2021	KHEM RAJ KARKI AND 7 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR R P SHARMA (P-1,3,4,6,7,8 DR. B AHMED MR. P N SHARMA (P-1,3,4,6,7,8 MR K UDDIN MR. A K AZAD	GA, ASSAM MR. N BORAH (r-6 to 13) MR H MAZUMDER (r-6 to 13)
28	WITH WP(C)/2711/2020	RANADHIR DEY Versus THE STATE OF ASSAM AND 7 ORS.	MR. N HASAN MR. S BORTHAKUR MS. S KAKATI MR. I K BURAGOHAIN	GA, ASSAM
29	WP(C)/5431/2021	NOOR AHMED CHOWDHURY AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR MINTU SAIKIA	SC, PNRD
30	WP(C)/5455/2021	EX FORCE NO. 025090635 SHRI ABINASH BARMAN Versus THE UNION OF INDIA AND 5 ORS	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	ASSTT.S.G.I.
31	WP(C)/5529/2021	ANUPAM KUMAR NATH Versus THE GAUHATI HIGH COURT AND 2 ORS	MR. D C C PHUKAN MR. M CHIRING T KAKATI	GA, ASSAM SC, GHC
32	WP(C)/5533/2021	MD. SAIFUDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR MINTU SAIKIA	SC, PNRD
33	WP(C)/6188/2021 FIXED	KISHOR KUMAR KANOO AND 10 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FINANCE SC, P H E SC, PERSONNEL DEPT.
34	WP(C)/6373/2021	SANKAR BHUYAN AND 10 ORS Versus THE STATE OF ASSAM AND ANR	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N B GOHAIN	GA, ASSAM
35	WP(C)/7268/2021 WITH WP(C)/7303/2021(D/O),	ASSAM DIPLOMA ENGINEERS SERVICE ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	SC, WATER RESOURCE
36	WP(C)/7317/2021	SARBESWAR KALITA AND 19 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR. A M AHMED	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
37	WP(C)/7342/2021	CONSTABLE/GD NO. 063090187 MD. ALAM KHAN Versus THE UNION OF INDIA AND 4 ORS	MR. N K KALITA MR. R D BHUYAN MR D DEKA	MS. B SARMA ASSTT.S.G.I.

38	WP(C)/5085/2022	OM PRAKASH AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. T DEURI MS T WAPANGLA MR D KALITA	MR. J K GOSWAMI (r-4) MR. J BARMAN (r-4) SC, INDUSTRIES AND COMMERCE SC, AIDC
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ORDERS

39	Cont.Cas(C)/267/2020	ANINDYA SUNDAR BAISYA Versus SAMIR KUMAR SINHA AND ANR.	MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. D SAIKIA MR. B GOGOI MR A CHALIHA
40	Cont.Cas(C)/268/2020	DAYA NANDA DUTTA Versus ANURAG GOEL AND 2 ORS.	MR P NAYAK MR. A PHUKAN	MR. D SAIKIA MR A CHALIHA
41	Review.Pet./115/2021 WITH WP(C)/6859/2018 (D/O)	THE STATE OF ASSAM AND 3 ORS. Versus PRANAB GOSWAMI	MR. N UPADHAYAY	MR. A MOBARAQUE
42	WP(C)/4502/2021	CONSTABLE/GENERAL DUTY FORCE NO. 155131872 UTTAM KUMAR DEBBARMA Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	ASSTT.S.G.I.

HEARING

43	WP(C)/30/2015 PART-HEARD, FIXED	VIKRAMJEET SINGH CHIB Versus THE UNION OF INDIA and 2 ORS	MR.J I BORBHUIYA MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MS.F BEGUM	MR.D K SAIKIA C.G.C. MS.B SARMA ASSTT.S.G.I. MS.R DEVI
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LEAVE NOTE OF ADVOCATES FOR 28/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR A BRAHMA	28-08-2023	To	28-08-2023
12)	MR. A LAL	30-08-2023	To	31-08-2023
13)	MR. A LAL	28-08-2023	To	28-08-2023
14)	MR M Z AHMED	28-08-2023	To	31-08-2023
15)	MS B DUTTA	28-08-2023	To	31-08-2023
16)	MR. A M DUTTA	28-08-2023	To	31-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 CRP/83/2023	APIRAN BIBI Versus OPIJAN BIBI	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA
2 CRP/120/2023	DIPEN GOGOI Versus PALLABI DAS GOGOI	MS S CHAKRABORTY	
3 CRP(IO)/267/2023	HINDUSTHAN EARTHMOVERS Versus T K ENGINEERING CONSORTIUM PRIVATE LIMITED AND 6 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI MR H K SARMA	
4 CRP(IO)/268/2023 CAVT. NO.08122/023,	MUSSTT. RABIYA BEGUM LASKAR @ RUBIYA BEGUM AND ANR Versus MD. ALTAF HUSSAIN BARBHUIYA 6 ORS	MR. S K GHOSH MS F AHMED N CHAUDHURY	MR. N H MAZARBHUIYAN FOR CAVEATOR
<u>ADMISSION</u>			
5 MACApp./110/2017 WITH LCR	ANUWARA BEGUM Versus ORIENTAL INSURANCE CO LTD and 2 ORS	MR.R C DAS MR.S C DAS MRP BURAGOHAIN	MR. R C PAUL (R1) MR.A AHMED(R-1) MS L DAS (R1)
6 CRP/156/2019 WITH LCR	SMT. PADUMI DEORI AND ANR. Versus SHANTANU SARMAH BORUAH	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. A SATTAR MR. Y S MANNAN MS N DEKARAJA FOR CAVEATOR
7 CRP(IO)/8/2022 B/O	NURUL ISLAM KHAN AND 15 ORS Versus RAJAB ALI KHAN AND ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A SATTAR (R-1 to 6 and R-7.2 to 7.7) S CHOUDHURY (R-1 to 6 and R-7.2 to 7.7)
8 CRP(IO)/264/2022 WITH LCR	BINITA DAS AND 4 ORS Versus HRIDAY DAS	MR P UPADHYAY MR A UPADHYAY	MR. R M CHOUDHURY
9 RFA/26/2016 CAVT. NO. 241/2016	SMTI LAKHI BALA DAS and 3 ORS Versus LEGAL HEIRS OF DHARMA KANTA DAS SMTI BINITA DAS and 6 ORS	MR. R M CHOUDHURY MR.B K BHAGAWATI MSK KALITA MS.A CHAKRABORTY	MRG DEKA MR.P K R CHOUDHURY FOR CAVEATOR

10	CRP(IO)/300/2022 FIXED	VINOD KUMAR KEDIA Versus M/S. J N AGENCY AND 15 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI MR H K SARMA	MR. R DUBEY (R1-R5) MS. A B KAYASTHA (R1-R5) MR. A N I HUSSAIN (R1-R5)
11	RERA APPEAL/4/2023 CAVT. NO.06812/023, WITH I.A.(Civil)/2485/2023 in RERA APPEAL/4/2023	SAGAR SAIKIA Versus BABITA PATOWARY AND 2 ORS. SAGAR SAIKIA Versus BABITA PATOWARY AND 2 ORS.	MR R K MOUR MR A SARMA MR R K MOUR MR A SARMA	
12	CRP/38/2023 WITH LCR	NRIPEN DAS Versus RATNA DEY AND 3 ORS.	MR. R BORPUJARI MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	MR G BHARADWAJ (r-2,3,4) MR N BRAHMA (r-2,3,4)
13	Mat.App./42/2023 FIXED	XXXXXXX Versus XXXXXXX	MR. J PATOWARY MR. V A CHOWDHURY	
14	FAO/49/2023 FIXED WITH I.A.(Civil)/2372/2023 in FAO/49/2023	NARAYAN CHANDRA DEY Versus M/S D.S. REALTORS AND 2 ORS. NARAYAN CHANDRA DEY Versus M/S D.S REALTORS AND 2 ORS.	MR. S P ROY JYOTISH DAS MS P DEY MR. S P ROY JYOTISH DAS MS P DEY	
15	CRP(IO)/51/2023	GHANA SHYAM DAS Versus MULE BALA DAS	MR. A M KHAN MR. R I DEWAN MR. S MOLLAH	DR G J SHARMA MRS. M BARMAN
16	MFA/71/2023 FIXED WITH I.A.(Civil)/2461/2023 in MFA/71/2023	UNITED INDIA INSURANCE COMPANY LIMITED Versus RAM PRASHAD MAHATU AND ANR. UNITED INDIA INSURANCE COMPANY LIMITED Versus RAM PRASHAD MAHATU AND ANR.	MR. R C PAUL MR. R C PAUL	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
17	RSA/137/2018	DEBANGSHU CHAKRABORTY AND ANR Versus BIJOY KRISHNA DAS AND 15 ORS	MS F AHMED MR. S K GHOSH	
18	RSA/1/2021	BHULANATH MISHRA AND ANR. Versus KRIPANATH MISHRA	MS A HUSSAIN MR J U AHMED MR Z RAHMAN	MR. S P CHOUDHURY
19	SAO/4/2023 CAVT. NO.07042/023, B/O WITH I.A.(Civil)/2005/2023 in SAO/4/2023	SHRI PRADIP AGARWALLA Versus SMTI VEENA DEVI AGARWALA SHRI PRADIP AGARWALLA Versus SMTI VEENA AGARWALA	MR G SAHEWALLA MR S SANCHETI MR. A SANCHETI MR. U GOSWAMI MR. R C SANCHETI MR G SAHEWALLA MR S SANCHETI MR. A SANCHETI MR. U GOSWAMI MR. R C SANCHETI	MR. A SATTAR FOR CAVEATOR MR. A SATTAR FOR CAVEATOR
<u>ORDERS</u>				
20	MACApp./28/2011 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MR.G KALITA

	WITH MC/891/2011 in MACApp./28/2011	UNITED INDIA INSURANCE CO. LTD. Versus MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MR.G KALITA
21	MACApp./33/2013	MUKUL SARMAH Versus REGIONAL MANAGER,ORIENTAL INSURANCE CO.LTD. and ANR	MR.N D BHUYAN MR.D DAS	MS.R D MOZUMDAR
22	MC/3365/2014 in RSA SL. NO. 234587	MUNIA CHAUHAN Versus SRI SUKHLAL DAS and 7 ORS,	MRM R ADHIKARI MR.C K S BARUAH MS.H TERANGPI	MS.K YADAV(R-1 & 2) MR.A KABRA(R-1 & 2) MS.D L DEKA(R-2)
23	Intest.Cas./2/2016 WITH LCR, B/O	SRI SHIBU THAKUR Versus KANTI DEVI and ANR	DR.B AHMED MR.N DHAR MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	MS U DAS(R- 1&2) MR.S K GHOSHR- 1and2 MR.M S SARMA(R- 1&2)
	WITH I.A./508/2016 in Intest.Cas./2/2016	SRI SHIBU THAKUR Versus KANTI DEVI and ANR	DR.B AHMED MR.N DHAR MR.N HAQUE MR K UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	
	WITH I.A.(Civil)/1504/2023 in Intest.Cas./2/2016	SRI SHIBU THAKUR, Versus KANTI DEVI and ANR	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
	WITH I.A.(Civil)/1505/2023 in Intest.Cas./2/2016	SRI SHIBU THAKUR, Versus KANTI DEVI and ANR	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
	WITH I.A.(Civil)/1506/2023 in Intest.Cas./2/2016	SRI SHIBU THAKUR, Versus KANTI DEVI and ANR	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
24	RFA/62/2018 WITH LCR, B/O	M/S SHIV STEEL INDUSTRIES Versus STEEL AUTHORITY OF INDIA AND ANR	MR. O P BHATI MR. T C DAS MR. P SARMA MR. S KHAN	MR. B C DAS (R1) MR D N BHATTACHARYYA (R1) MR. P J BARMAN (R2) MR. P PHUKAN (R2)
25	Review.Pet./91/2018 in MACApp/198/2004(D/O)	M/S NEW INDIA ASSURANCE CO. LTD. Versus SRI. KHANINDRA BORAH,	MR. A TALUKDAR MR. K K BHATTA	MR. S C BISWAS
26	MFA/107/2018 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus JEHERUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR M J QUADIR MS. S D SAIKIA (R1)
	WITH I.A.(Civil)/2683/2018 in MFA/107/2018	NATIONAL INSURANCE COMPANY LIMITED Versus JEHERUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
27	RSA/216/2019 WITH LCR	SRI KESHOB SAIKIA Versus MD. AKKASH ALI AND 3 ORS	MR. B KALITA MR S DAS MR. A K PURKAYASTHA MR. M K MAJUMDAR MR. S K DAS MR. A KHANIKAR	MR. R BARUAH (r-1) MR. A IKBAL (r-1) MS. M NATH (r-1)
	WITH I.A.(Civil)/3276/2019 in RSA/216/2019	SRI KESHOB SAIKIA Versus MD. AKKASH ALI AND 3 ORS	MR. B KALITA MR. M K MAJUMDAR MR. A KHANIKAR	
	WITH I.A.(Civil)/983/2023 in RSA/216/2019	MD. AKKASH ALI, Versus SRI KESHOB SAIKIA,	MR. M K MAJUMDAR MR. A IKBAL	MR. A K PURKAYASTHA MR. M K MAJUMDAR MR B KALITA

28	WITH RSA/115/2018	SRI KESHAB SAIKIA Versus MD ABDUL MAQNNAN FARUKI ANR	MR. A K PURKAYASTHA MR.M K MAJUMDAR MR.B KALITA MS P YADAV	MR.R BARUAH(R- 1&2) MR. R BARUAH MR.A IKBAL(R- 1&2) MR.S ALI(R- 1&2) MS. M NATH
29	WITH I.A.(Civil)/992/2023 in RSA/115/2018 MACApp./275/2019	MD. AKASH ALI Versus SRI KESHAB SAIKIA, RINA KSHATRIYA AND ANR Versus GAFUR ALI AND 2 ORS.	MR. A IKBAL MR. A HUSSAIN MR. A MOBARAQUE	MRS. B ACHARYA (R2) MR. A ACHARYA (R2)
30	WITH MACApp./271/2019	ANANDA KSHATRIYA AND ANR Versus GAFUR ALI AND 2 ORS.	MR. A HUSSAIN MR. A MOBARAQUE	MRS. B ACHARYA (R3) MR. A ACHARYA (R3)
31	I.A.(Civil)/2016/2019 WITH LCR in MACApp./311/2014 WITH MACApp./311/2014	NEW INDIA ASSURANCE COMPANY LIMITED Versus MRS. RUMA BORUAH AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA MR. S ALAM	MR. A R SIKDAR MR.R GOSWAMI(R-1) MS.M SAIKIA(R-1) MS.P BORTHAKUR(R-1) MR. P AGARWAL (R2)
	WITH I.A.(Civil)/1945/2019 in MACApp./311/2014	NEW INDIA ASSURANCE CO. LTD. Versus MRS. RUMA BORUAH AND 4ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A R SIKDAR
	WITH CO/7003/2019 (Filing Number) in MACApp./311/2014	NEW INDIA ASSURANCE COMPANY LIMITED Versus MRS. RUMA BORUAH AND 3 ORS		
32	I.A.(Civil)/120/2020 WITH LCR in RSA/116/2008 WITH RSA/116/2008	MILIYA DEVI and 5 ORS. Versus ON THE DEATH OF SOGRA KHATOON HER LEGAL HEIRS PARVEZ ALI AND ANR	MR. A K GUPTA MR. R S MISHRA MR.S BANIK MR. A K GUPTA MR. B SARMA MR. R S MISHRA MR.P BHUYAN MR.K N SURI	MR. S P CHOUDHURY MR. S P CHOUDHURY MR K BISWAKARMA MR.S DAS MR.S P CHOUDHURY (R-3) MR.K GOSWAMI MS.D M NATH MS.G SARMAH MRB KAUSHIK MS.A DEY MR K BISWAKARMA (R-3) MS B DEVI (R-3) MR. S. J. SARKAR (R-3) MR.C KHANIKAR
	WITH I.A.(Civil)/121/2020 in RSA/116/2008	MILIYA DEVI and 5 ORS. Versus ON THE DEATH OF SOGRA KHATOON HER LEGAL HEIRS PARVEZ ALI AND ANR	MR. A K GUPTA MR. R S MISHRA	MR. S P CHOUDHURY
	WITH I.A.(Civil)/122/2020 in RSA/116/2008	MILIYA DEVI and 5 ORS. Versus ON THE DEATH OF SOGRA KHATOON HER LEGAL HEIRS PARVEZ ALI AND ANR	MR. A K GUPTA MR. R S MISHRA	MR. S P CHOUDHURY
33	I.A.(Civil)/487/2020 in RSA/125/2009(D/O), WITH LCR in I.A.(Civil)/3/2020	GONDHESHARI DEBI AND 6 ORS Versus SRI UTTAM CH. NATH and ANR,	MR. B D GOSWAMI MR A NATH MS. R SHARMA	MR H R A CHOUDHURY (R1) MS. B CHOUDHURY MR F U BARBHUIYA (R1) MR M HOQUE (R1)

	WITH I.A.(Civil)/3/2020	ON THE DEATH OF KANTHI RAM NATH HIS LEGAL HEIRS GONDHESHARI DEBI AND 6 ORS Versus SRI UTTAM CH. NATH and ANR,	MR. B D GOSWAMI	MR H R A CHOUDHURY (R1) MS. B CHOUDHURY MR F U BARBHUIYA (R1) MR M HOQUE (R1)
	WITH I.A.(Civil)/488/2020 in I.A.(Civil)/3/2020	GONDHESHARI DEBI AND 6 ORS Versus SRI UTTAM CH. NATH and ANR,	MR. B D GOSWAMI	MS. B CHOUDHURY
34	I.A.(Civil)/1505/2020 WITH LCR in RSA/169/2003	ON THE DEATH OF PURAN NATH HIS LEGAL HEIRS Versus IKRAM HUSSAIN AND 11 ORS	MR. N DEKA MR. M GOGOI	MR. T ISLAM
	WITH RSA/169/2003	RAMANI MOHAN NATH AND ANR Versus IKRAM HUSSAIN AND ORS	MD.N SEIKH	MR.T ISLAM MR.N AHMED MISSS YASMIN MD.A WAHED
	WITH I.A.(Civil)/2031/2017 in RSA/169/2003	ON THE DEATH OF SHRI PURAN NATH HIS LEGAL HEIRS SMTI SAIBA DEVI and ORS Versus IKRAM HUSSAIN AND ORS	MD.N SEIKH MR.N DEKA MR.M GOGOI	MR.T ISLAM MR.N AHMED MISSS YASMIN MD.A WAHED
	WITH I.A.(Civil)/2032/2017 in RSA/169/2003	ON THE DEATH OF SHRI PURAN NATH HIS LEGAL HEIRS SMTI SAIBA DEVI and ORS Versus IKRAM HUSSAIN AND ORS	MR. S K MEDHI MD.N SEIKH MR.N DEKA P C DEKA MR A CHOUDHURY MR.M GOGOI	MR.T ISLAM MR.N AHMED MISS S YASMIN MD.A WAHED
	WITH I.A.(Civil)/2033/2017 in RSA/169/2003	ON THE DEATH OF SHRI PURAN NATH HIS LEGAL HEIRS SMTI SAIBA DEVI and ORS Versus IKRAM HUSSAIN AND ORS	MR. S K MEDHI MD.N SEIKH MR.N DEKA MR. P C DEKA MR. A CHOUDHURY MR.M GOGOI	MR.T ISLAM MR.N AHMED MISS S YASMIN MD.A WAHED
	WITH I.A.(Civil)/2034/2017 in RSA/169/2003	ON THE DEATH OF SHRI PURAN NATH HIS LEGAL HEIRS SMTI SAIBA DEVI and ORS Versus IKRAM HUSSAIN AND ORS	MR. S K MEDHI MD.N SEIKH MR.N DEKA MR. P C DEKA MR. A CHOUDHURY MR.M GOGOI	MR.T ISLAM MR.N AHMED MISS S YASMIN MD.A WAHED
	WITH I.A.(Civil)/1501/2020 in RSA/169/2003	ON THE DEATH OF PURAN NATH HIS LEGAL HEIRS Versus IKRAM HUSSAIN AND 11 ORS	MR. N DEKA MR. M GOGOI	MR. T ISLAM
	WITH I.A.(Civil)/1502/2020 in RSA/169/2003	ON THE DEATH OF PURAN NATH HIS LEGAL HEIRS Versus IKRAM HUSSAIN AND 11 ORS.	MR. N DEKA MR. M GOGOI	MR. T ISLAM
	WITH I.A.(Civil)/1504/2020 in RSA/169/2003	ON THE DEATH OF PURAN NATH HIS LEGAL HEIRS Versus IKRAM HUSSAIN AND 11 ORS	MR. N DEKA MR. M GOGOI	MR. T ISLAM
35	MACApp./98/2021 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD. Versus SMTI. RANJU HANDIQUE AND 3 ORS	MR. A DUTTA MD. A AHMED MR. M DUTTA MS S DEV R SARMA MRS. P M DUTTA	A G CHOUDHURY

36	I.A.(Civil)/2467/2021 in RSA/12064/2019 WITH RSA/12064/2019 (Filing Number) WITH I.A.(Civil)/3788/2019 WITH I.A.(Civil)/2468/2021 WITH I.A.(Civil)/2469/2021	MD. ISMYL ALI AND 2 ORS Versus ON THE DEATH OF RESP. 1 JOGENDRA BHOMIK AND RESP. 2 JUJALA BHOMIK MD. ISMYL ALI AND 2 ORS Versus SRI JOGENDRA BHOMIK AND ANR MD. ISMYL ALI AND 2 ORS Versus SRI JOGENDRA BHOMIK AND ANR MD. ISMYL ALI AND 2 ORS Versus ON THE DEATH OF RESP. 1 JOGENDRA BHOMIK AND RESP. 2 JUJALA BHOMIK MD. ISMYL ALI AND 2 ORS Versus ON THE DEATH OF RESP. 1 JOGENDRA BHOMIK AND RESP. 2 JUJALA BHOMIK	MR H DAS MR. B C DEKA MR H DAS MR. B C DEKA MR H DAS MR. B C DEKA	MR. N C DAS
37	Review.Pet./9/2022 in CRP/80/2015(D/O), WITH LCR WITH Review.Pet./15/2022 in CRP/137/2017(D/O) WITH Review.Pet./16/2022 in CRP/79/2015(D/O)	ON THE DEATH OF ABDUL MOTIN HIS LEGAL HEIRS RUSHNARA BEGUM AND 5 ORS. Versus ON THE DEATH OF NILIMA BHATTACHARIYA HER SON SANTANU BHATTACHARJEE HASINA BEGUM Versus ON THE DEATH OF NILIMA BHATTACHARIYA HER SON SANTANU BHATTACHARJEE ABDUL SALAM Versus ON THE DEATH OF SMTI NILIMA BHATTACHARIYA HER SON SANTANU BHATTACHARJEE	MS. R CHOUDHURY MS. R CHOUDHURY MR N RAHMAN MS. R CHOUDHURY	MR S BORTHAKUR MR. J ABBAS MR H P NEPAL MR S BORTHAKUR MR. J ABBAS MR S BORTHAKUR MR. J ABBAS
40	MACApp./208/2022	THE NATIONAL INSURANCE COMPANY LTD Versus SMTI SHIJU KALITA AND 5 ORS	MR. A DUTTA MR. N M DUTTA MS. C BARMAN MRS. P M DUTTA	MR. B PRASAD MR P J BORAH MS. T M LAHKAR
41	CRP(IO)/265/2022 WITH LCR	BIRAJ KUMAR DAS Versus MRS. KONIKA DAS	MR. A M KHAN	MR. P J SAIKIA MS D DUTTA
42	CRP(IO)/315/2022	ABIDUR RAHMAN MAZUMDAR AND 5 ORS Versus MINHAZ UDDIN LASKAR	MR. L R MAZUMDER MR. A ISLAM	MR. H R KHAN MR. N ISLAM
43	I.A.(Civil)/1302/2022 IN RSA SL.NO. 232547, FIXED in MC/603/2015 WITH MC/603/2015 CAVT. NO. 1745/2014 WITH I.A.(Civil)/1303/2022 in MC/603/2015	LEGAL HEIRS OF LATE TARINI SARMA GURU PRASAD SARMA and 3 ORS Versus LEGAL HEIRS OF LATE PUSPA CH. SARMA SHRI RANJIT SARMA GURU PRASAD SARMA and 3 ORS Versus PUSPA CHANDRA SARMA and 5 ORS, LEGAL HEIRS OF LATE TARINI SARMA, GURU PRASAD SARMA and 3 ORS Versus LEGAL HEIR OF LATE PUSPA SARMA SHRI RANIIT SARMA	MR.U C RABHA MR.S M SARMA MR.M M DEKA	MR. H R KHAN MS. N GOSWAMI MR.H R KHANR-5 MS.N GOSWAMI FOR CAVEATOR

44	CRP/27/2023 B/O WITH I.A.(Civil)/532/2023 in CRP/27/2023	SHIRAZUL HOQUE Versus SHILPA MITTAL @ SHILPA SAVASARIA AND 3 ORS	MR. A C SARMA MR. A ALI MR G BHARADWAJ MR. Y ALI	MR Z MUKIT (R-1,2) MR. A SATTAR (R-1,2) MR. K KALITA (R-1,2) MS P SHARMA
45	I.A.(Civil)/1283/2023 WITH LCR in RSA/224/2012 WITH RSA/224/2012 WITH I.A.(Civil)/2952/2019 in RSA/224/2012 WITH I.A.(Civil)/2953/2019 in RSA/224/2012 WITH I.A.(Civil)/2954/2019 in RSA/224/2012 WITH I.A.(Civil)/341/2023 in RSA/224/2012 WITH I.A.(Civil)/1815/2023 in RSA/224/2012	SHIRAZUL HOQUE Versus SHILPA MITTAL @ SHILPA SAVASARIA AND 3 ORS ON THE DEATH OF BIREDDA CH GHOSH Versus KASHIRAM AGARWALA and 3 ORS BIREDDA CH GHOSH and 3 ORS Versus KASHIRAM AGARWALA and 3 ORS ANUPAMA GHOSH AND 3 ORS Versus BIREDDA CH. GHOSH AND 6 ORS ANUPAMA GHOSH AND 3 ORS Versus BIREDDA CH. GHOSH AND 6 ORS ANUPAMA GHOSH AND 3 ORS Versus BIREDDA CH. GHOSH AND 6 ORS ON THE DEATH OF BIREDDA CH. GHOSH Versus KASHIRAM AGARWALA AND 3 ORS DILIP CH GHOSH and ORS Versus ON THE DEATH OF LULU KR. AGARWALA, HIS LEGAL HEIRS KIRAN AGARWALA AND ORS.	MR. A C SARMA MR. A ALI MR G BHARADWAJ MR. Y ALI MR S H MAHMUD MR. S. SUR MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HAQUE MR.H R CHOUDHURY MR. M U MAHMUD MR. M U MAHMUD MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S H MAHMUD MR S H MAHMUD	MR.R DAS MR.M GARODIA MR M GARODIA MR M GARODIA MR M GARODIA MR R DAS MR. M GARODIA MR M GARODIA
46	I.A.(Civil)/1557/2023 in MACApp./121/2018 WITH MACApp./121/2018	MD SAFULLA ALI Versus NEW INDIA ASSURANCE CO. LTD. AND 2 ORS. NEW INDIA ASSURANCE CO. LTD. Versus MD SAFULLA ALI and 2 ORS	MR. T R SARMA MR. A K ROY MR M KASHYAP MR. K K BHATRA MR. R K BHATRA MS. M HORE MR. A SAIKIA MR. M KASHYAP	MR. R K BHATRA
47	I.A.(Civil)/1619/2023 WITH LCR in RSA/205/2016 WITH RSA/205/2016	KAZI NURUL ISLAM Versus KAZI NURUL AMIN @ NOOR AHMED AND ANR KAZI NURUL ISLAM Versus KAZI NURUL AMIN @ NOOR AHMED and ANR	DR. B AHMED DR.B AHMED MR.N HAQUE MR K UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	MR. T U LASKAR MR. T U LASKAR(R- 1&2) MR.N DHAR R- 1and2 MR .B MALAKAR(R- 1&2) MS.U BARUAH(R- 1&2)
48	I.A.(Civil)/1857/2023 in RSA/182/2016(D/O), WITH LCR in RSA/182/2016	ON THE DEATH OF JOYDEV DUTTA Versus SRI BADAL CH. PAUL and 3 ORS	MR. R P SARMAH MR. D MAZUMDAR MR. D DOLEY MR. S BISWAS MR C GOGOI MS A DEKA	MS. S D GUPTA (r-2 to 4) MS S DASGUPTA (r-2 to 4)

	WITH I.A.(Civil)/1858/2023	ON THE DEATH OF JOYDEV DUTTA Versus SRI BADAL CH. PAUL and 3 ORS	MR. D MAZUMDAR MR. S BISWAS MR C GOGOI	MS S DASGUPTA
	WITH I.A.(Civil)/1859/2023	ON THE DEATH OF JOYDEV DUTTA Versus SRI BADAL CH. PAUL and 3 ORS	MR. D MAZUMDAR MR. S BISWAS MR C GOGOI	MS S DASGUPTA
49	I.A.(Civil)/2034/2023 in RSA/105/2018	MOTILAL CHOUDHURY AND ANR Versus SRI MAKHAN LAL DEB and 28 ORS	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	
	WITH RSA/105/2018	MOTILAL CHOUDHURY and ANR Versus SRI MAKHAN LAL DEB and 28 ORS	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	MR. A R TALUKDAR (R1, R2)
	WITH I.A.(Civil)/1461/2018 in RSA/105/2018	MOTILAL CHOUDHURY AND ANR Versus SRI MAKHAN LAL DEB AND 28 ORS	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	
	WITH I.A.(Civil)/1463/2018 in RSA/105/2018	MOTILAL CHOUDHURY AND ANR Versus SRI MAKHAN LAL DEB AND 28 ORS	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	
50	I.A.(Civil)/2073/2023 WITH LCR in MACApp./128/2018 WITH MACApp./128/2018	HOSNEARA BEGUM and 2 ORS Versus THE ORIENTAL INSURANCE CO. LTD	MR. A R AGARWALA MR ADITYA AGARWALA	MR. S K GOSWAMI
	WITH CO/9/2018 in MACApp./128/2018	THE ORIENTAL INSURANCE CO. LTD Versus HOSNEARA BEGUM and 3 ORS	MR.S K GOSWAMI MR. R KATHKATIA	
	WITH CO/9/2018 in MACApp./128/2018	HOSENARA BEGUM AND2 ORS Versus THE ORIENTAL INSURANCECOMPANY LTD	MR. A R AGARWALA	
	WITH I.A.(Civil)/95/2022 in MACApp./128/2018	ASHIQUE IKBAL AND 5 ORS. Versus THE ORIENTAL INSURANCE CO. LTD AND 4 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	MR. S K GOSWAMI
51	I.A.(Civil)/2481/2023 in RFA/4294/2023	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED (APCDC LTD.) AND 3 ORS. Versus M/S N. K. PRODUCTION AND 3 ORS.	MR. R SARMA MR A DEY	SC, SOIL CONSERVATION DEPTT.
	WITH RFA/4294/2023 (Filing Number)	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA	
	WITH I.A.(Civil)/8750/2023 (Filing Number)	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA	
52	I.A.(Civil)/2491/2023 in MACApp./10064/2023	NATIONAL INSURANCE COMPANY LTD. Versus BANS LAL SINGH AND 2 ORS.	MRS. S ROY	
	WITH MACApp./10064/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus BANS LAL SINGH AND 2 ORS. B	MRS. S ROY	

	WITH I.A.(Civil)/10065/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus BANS LAL SINGH AND 2 ORS. B	MRS. S ROY	
53	I.A.(Civil)/2493/2023 in MACApp./9661/2023	ORIENTAL INSURANCE CO. LTD. Versus KALPANA HAJONG AND 4 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS M DAS	
	WITH MACApp./9661/2023 (Filing Number)	ORIENTAL INSURANCE CO. LTD Versus KALPANA HAJONG AND 4 ORS. H	MS. M CHOUDHURY	
	WITH I.A.(Civil)/9666/2023 (Filing Number)	ORIENTAL INSURANCE CO. LTD Versus KALPANA HAJONG AND 4 ORS. H	MS. M CHOUDHURY	
HEARING				
54	MACApp./329/2016 PART-HEARD, WITH LCR, B/O	SMTI RUPESWARI RABHA RAY and 3 ORS Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD and 2 ORS	MR. M KHAN MR.A R SIKDAR MR. A BURAGOHAIN MR. J RAHMAN MR.M H TALUKDAR MR. S ALAM	MS. R D MOZUMDAR (R1) MS. C MOZUMDAR (R1) MR. S P SHARMA (R1)
55	WITH MACApp./179/2019	ORIENTAL INSURANCE CO. LTD Versus SMTI. DIPALI ROY and 3 ORS	MR. S DUTTA MS. N MODI MS. P DEHINGIA MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA	MR. M KHAN (R-1,2) MR. A R SIKDAR (R-1) MS. S PARVEEN (R-1) MR. A BURAGOHAIN (R-1,2) MR. J RAHMAN (R-1,2) MR. M H TALUKDAR (R-1)
	WITH I.A.(Civil)/1068/2019 in MACApp./179/2019	ORIENTAL INSURANCE CO. LTD. Versus SMTI. DIPALI ROY and 3 ORS.	MR. S DUTTA MS. N MODI MS. P DEHINGIA MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA	MR. A R SIKDAR MS. S PARVEEN (R-1) MR. M H TALUKDAR (R-1)
56	CRP/34/2020 B/O	SANTANU DAS AND 2 ORS. Versus SMTI. KALPANA HAZARIKA AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. L K BORAH MR. J PAWE

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LEAVE NOTE OF ADVOCATES FOR 28/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR A BRAHMA	28-08-2023	To	28-08-2023
12)	MR. A LAL	30-08-2023	To	31-08-2023
13)	MR. A LAL	28-08-2023	To	28-08-2023
14)	MR M Z AHMED	28-08-2023	To	31-08-2023
15)	MS B DUTTA	28-08-2023	To	31-08-2023
16)	MR. A M DUTTA	28-08-2023	To	31-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,28th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

THIS BENCH WILL RISE AS SOON AS DIVISION
BENCH-II RISES AND WILL SIT AGAIN AFTER
RISING OF THE DIVISION BENCH COMPRISING
OF HIS HONOURABLE MR. JUSTICE A.M. BUJORBARUA
AND HIS LORDSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2980/2023	HASIM ALI @ HASHEM ALI Versus THE STATE OF ASSAM	MR. S U AHMED MD. ANARUL ISLAM	PP, ASSAM
2	Bail Appln./2995/2023	ILSHAD HUSSAIN @ ILSHAD HUSSAIN Versus THE STATE OF ASSAM	MS F RAHMAN	PP, ASSAM
<u>MOTION</u>				
3	Crl.Rev.P./304/2023	UTPAL KUMAR SARMA Versus SABITA DEKA	MS. M DEV	
4	Crl.Rev.P./347/2023	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S RANA MR. N I KHAN MR. S Z RAHMAN	PP, ASSAM
5	Crl.Rev.P./348/2023	MONIRUPA CHAKRABORTY Versus UJJAL BHATTACHARJEE AND ANR	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN	PP, ASSAM
6	Crl.Rev.P./349/2023	DIPAK CHOUDHURY @ DWILANG Versus THE STATE OF ASSAM	G UDDIN MS ANNA K P P ADHIKARI H. DAIMARY	PP, ASSAM
7	Crl.Rev.P./350/2023	JEYARUL ALI Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
8	Crl.Pet./882/2023	ABBAS ALI Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
9	Crl.Pet./883/2023	ASMA BEGUM AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MS. M R DEVI	PP, ASSAM

10	Crl.Pet./884/2023	MOSTUFA KAMAL FARUK @ MD ABDUL FARUK Versus THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MR. T K BORA	PP, ASSAM
11	Crl.Pet./888/2023	SAMSUL HAQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
12	Crl.Pet./890/2023	MINU BORA Versus THE STATE OF ASSAM AND ANR	MR D TALUKDAR MR K K BHATTACHARYYA	PP, ASSAM
13	Crl.Pet./891/2023	JEWEL GARLOSA @ MIHIR BARMAN @ DEBOJIT SINGHA Versus THE ENFORCEMENT DIRECTORATE AND ANR	S BORGOHAIN G. R. SINGHA MR BAPLU CHAKMA	SC, ED
14	Crl.Pet./892/2023	JAGMOHAN ARORA AND ANR Versus UNION OF INDIA AND ANR	MR. SHANTANU SARMA MR. A LAL MR A BRAHMA	DY.S.G.I.
15	Crl.Pet./894/2023	RAMEJ ALI @ RAMEZ ALI MISTRY Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	PP, ASSAM
16	Crl.Pet./896/2023	UTPAL DEY Versus SUTAPA DEY AND ANR	MR. K KALITA MRS. M. BARUAH BHUYAN	PP, ASSAM
17	Crl.Pet./897/2023	SHAH NEWAJ CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
18	Crl.Pet./899/2023	IKRAMUL HUSSEN Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	PP, ASSAM
19	Crl.Pet./900/2023 B/O	THE STATE OF ASSAM AND ANR. Versus DANGMAN JUGLI	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI	
20	Crl.Pet./901/2023	TARUN CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA	PP, ASSAM
<u>ADMISSION</u>				
21	Crl.Pet./533/2021 FIXED	CHANDRA GOGOI Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR H P NEPAL	MR. A SARMA (R-2) MR H KALITA (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./2906/2023 FIXED	JAMAL ALI Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
WITH				
23	AB/2443/2023	MD. SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
24	Bail Appln./2921/2023 FIXED	MOJIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
WITH				
25	AB/2829/2023	FARUK AHMED Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
<u>BAIL HEARING</u>				
26	AB/1121/2023 FIXED	PRADIP KUMAR BORDOLOI AND 3 ORS Versus THE STATE OF ASSAM	MR D K DAS MS. P BHUYAN S DAS	PP, ASSAM

27	AB/1384/2023 FIXED	ATUL SARMA Versus THE STATE OF ASSAM	MR. B KONWAR MS D DUTTA	PP, ASSAM
28	AB/1957/2023 FIXED	HEMANTA KR. KALITA Versus THE STATE OF ASSAM	MR D TALUKDAR MR D TALUKDAR MS B GOSWAMI	PP, ASSAM
29	AB/2012/2023 FIXED	RASUL HOQUE BAHADUR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK	PP, ASSAM
30	AB/2398/2023 FIXED	JONATHON TERANG Versus THE STATE OF ASSAM	MR. V RAJKHOWA MR A.J.SARMA	PP, ASSAM
31	AB/2413/2023 FIXED	MAKBUL SIKDAR Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	PP, ASSAM
32	AB/2471/2023 FIXED	BHAGAWAN NAND JHA Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
33	AB/2484/2023 FIXED	RAJESH KALITA Versus THE STATE OF ASSAM	MR S C DAS MR S C DAS P BURAGOHAIN	PP, ASSAM
34	AB/2509/2023 FIXED	MIZANUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
35	AB/2510/2023 FIXED	EJAS ALI KHAN Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
36	AB/2527/2023 FIXED	DIGANTA BHUYAN @ MUN BHUYAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
37	AB/2552/2023 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
38	AB/2555/2023 FIXED	BIKRAM MALAKAR Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
39	AB/2578/2023 FIXED	MUKESH CHOUHAN Versus THE STATE OF ASSAM	MR. N B P SINGHA MR. D BARMAN	PP, ASSAM
40	AB/2612/2023 FIXED	DWIPEN SINGH Versus THE STATE OF ASSAM	MR U S BORGHAIN MS DIPSY RAJA	PP, ASSAM
41	AB/2753/2023 FIXED	NISAR AHMED Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
42	AB/2806/2023 FIXED	DIVYAMALA PRAKASH Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
43	AB/2828/2023 FIXED	RAJESH KUMAR Versus THE STATE OF ASSAM	MS. D S NEOG MR. P J SAIKIA	PP, ASSAM
44	AB/2835/2023 FIXED	MD. NIJAM UDDIN Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
45	AB/2872/2023 FIXED	NURUL ISLAM Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM

ORDERS

46	Crl.L.P./53/2022 1 Y 2 M 19 D :FIXED in Crl.A./7060/2022 WITH Crl.A./7060/2022 (Filing Number)	PARIMAL CHANDRA ACHARJEE Versus THE STATE OF ASSAM AND ANR. PARIMAL CHANDRA ACHARJEE Versus STATE OF ASSAM AND ANR. F	MR. S K GHOSH MS F AHMED MR. S K GHOSH	MR. R ALI (R2) MR. N K MURRY (R2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 28/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
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6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
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16)	MR. A M DUTTA	28-08-2023	To	31-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,28th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
OLD PENDING CASES (MORE THAN 10 YEARS)			
1 WP(C)/49/2011 FIXED, WITH LCR	SRI BALESWAR RANGPI and ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS, (1.1) GOLAYA BEGUM AND 5 ORS	MR. K D CHETRI MR. R SARMA MR. G CHAMUAH MS. B DEVI MS. A DUTTA	MR. B C DAS MR. A C SARMA (r-1 to 5) MD. B ISLAM MS. S S SAIKIA MR M MONDAL (r-1 to 5) MR. A LAHKAR
ADMISSION			
2 WP(C)/4925/2017 FIXED	KIRAN BALA LASKAR and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MRJ C BORAH	MRG P BHOWMIK(Sr.Adv.)(R-4) GA, ASSAM MR.N BARUA(R-3) MSS CHAKRABORTY(R-4) MRU SARMAR-3 MS.B DAS(R-4) MRSA D DEKA(R-4)
3 WP(C)/6530/2017 FIXED	HUMZA PROPERTIES PVT. LTD. and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR.S K MEDHI MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID MR.K ISLAM	MR.S BORA SC, GDD SC, GMC
WITH I.A.(Civil)/4143/2017 in WP(C)/6530/2017	HUMZA PROPERTIES PVT. LTD. and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR.S K MEDHI MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID MR.K ISLAM	MR.S BORA SC, GDD SC, GMC
4 WP(C)/3435/2018	GIRISH KALITA Versus THE UNION OF INDIA AND 4 ORS.	MR. U C RABHA MR. S M SARMA MR. M M DEKA	SC, NHAI MR. D C BORAH (R 1) MR. R BORPUJARI ASSTT.S.G.I. SC, REVENUE
5 WP(C)/5207/2018 FIXED	HASIBUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. P P DUTTA MR. A BORUA	MR. D NATH

6	WP(C)/3379/2019 FIXED	WAHIDA RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS. S S ZIA	GA, ASSAM MR. J P MORE SC, RAILWAY SC, REVENUE MR. R BARPUJARI
7	WP(C)/3018/2020 FIXED	M/S. RONAK CONSTRUCTION Versus THE UNION OF INDIA AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	GA, ASSAM ASSTT.S.G.I. SC, AFDC SC, F C I
8	WP(C)/3849/2020 FIXED	JYOTSHNA RANI SARKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P ROY MR. N DHAR MS. S DASGUPTA MS S DAS	GA, ASSAM MS. T GOSWAMI (R-6, 7)
9	WP(C)/249/2021 FIXED	MD. SAMSHUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR S S SHARMA MR. B J MUKHERJEE	GA, ASSAM MR. S P DEKA (R5) MS. P MAHANTA (SC, REVENUE DEPARTMENT) MS. M LAHKAR (R5)
10	WP(C)/718/2021	ABEDA BIBI Versus THE STATE OF ASSAM AND 5 ORS	MR. A HUSSAIN MR. A MOBARAQUE	GA, ASSAM SC, REVENUE SC, FINANCE
11	WP(C)/875/2021 FIXED	PARESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MR. Y S MANNAN MR. C K NATH MR R DHAR	GA, ASSAM MR. JYOTIRMOY ROY(R-10, 11) MR. S Ali MR K DAS MR. S SARMA(R-10, 11) MR. C CHAKRAVARTY (R- 10, 11) MS E NATH(R-10, 11)
12	WP(C)/2207/2021 FIXED	DR. MOROMI GOSWAMI BHATTACHARYYA Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM MR. S BORA (SC, JAL BOARD MR P NAYAK (SC, JAL BOARD)
13	WP(C)/3187/2021	PHUKAN CHANDRA BOARA Versus STATE OF ASSAM AND 7 ORS.	MR K TALUKDAR U PRASAD	GA, ASSAM
14	WP(C)/3212/2021	BIPLOB KR ROY AND 4 ORS. Versus THE ASSAM POWER DISTRIBUTION CO. LT.. (APDCL) AND 7 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE MR. A S TAPADER	SC, APDCL
15	WP(C)/3887/2021	RAHITA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
16	WP(C)/3941/2021 FIXED	M/S GREENLEAF ENTERPRISES AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	GA, ASSAM MRS. A GAYAN (R5) MR. D NATH (SR. GA, ASSAM,R-6) SC, AGRI. DEPARTMENT SC, GMC
17	WP(C)/3955/2021 FIXED	NURMOHAMMAD HUMAYUN Versus THE UNION OF INDIA AND 7 ORS.	MR. A MOBARAQUE MS. M BEGUM	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, REVENUE
18	WP(C)/4029/2021	SUREN BRAMAH Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 5 ORS	MD A ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE
19	WP(C)/4055/2021	BASMOTI SHAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, REVENUE SC, FINANCE
20	WP(C)/4059/2021	NILIMA GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, REVENUE SC, FINANCE

21	WP(C)/4062/2021	RINA BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
22	WP(C)/4077/2021	DEVID PHUKAN Versus THE STATE OF ASSAM AND 5 ORS	MR H K NATH MS T PARASHAR	SC, PWD SC, FINANCE
23	WP(C)/4079/2021	ABDUL MAZID AND 95 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS	GA, ASSAM SC, REVENUE
24	WP(C)/4515/2021	DIBAKAR PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, IRRIGATION SC, FINANCE
25	WITH WP(C)/4523/2021	MAHANANDA KAKOTI Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, IRRIGATION SC, FINANCE
26	WITH WP(C)/5009/2021	KASHYAP CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, FINANCE SC, IRRIGATION
27	WITH WP(C)/5011/2021	ANIL TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, FINANCE SC, IRRIGATION
28	WP(C)/4607/2021	RIBUL KR CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS H AHMED	SC, IRRIGATION
29	WP(C)/5015/2021	DILIP KUMAR BORAH AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM MR. R BARUAH (R-2,3) MR. N M DUTTA (R-2,3) MR. S C KHOUND (R-2,3)
30	WP(C)/5602/2021	M/S AXIS CLOUD Versus THE STATE OF ASSAM AND ANR	MR. A SARMA MR. K KALITA MR H KALITA	SC, AGRI. DEPARTMENT
31	WP(C)/5765/2021 WITH WP(C)/5195/2021 (D/O), WITH WP(C)/5166/2021 (D/O), WITH WP(C)/5186/2021 (D/O), WITH WP(C)/5191/2021 (D/O)	PABAN KUMAR BAGARIA Versus THE STATE OF ASSAM AND 6 ORS	MR G KHANDELIA MR. K DEKA	SC, PRINCIPAL AG (AUDIT) MR. R K D CHOUDHURY MR R DHAR SC, IRRIGATION ASSTT.S.G.I.
32	WP(C)/5968/2021	SUMBAR MUSHAHARY Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR. K MOHAMMED	GA, ASSAM SC, REVENUE
33	WP(C)/6184/2021 FIXED	M/S CAPITAL ENTERPRISES AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. N UPADHYAY MR. P DAS MR RAJEEV AGARWAL	SC, GST
34	WP(C)/6244/2021	ASHOK RAVA AND 43 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. JYOTIRMOY ROY MS. M DEV MR. S SARMA MS. P DEB	MR S NEOGI (SC, MISSING AUTONOMOUS COUNCEL, R-9) MR R DHAR SC, WPT AND BC (R 5) MR. N GOSWAMI (GA, ASSAM, R-1,6,7) MR. B J TALUKDAR (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, R-2,3,4) MR. R BARPUJARI (SC, REVENUE AND DISASTER MANAGEMENT)
35	WP(C)/6665/2021	M/S. UPASANA TRADERS Versus THE UNION OF INDIA AND 5 ORS.	MS S S ZIA	MR. S C KEYAL (SC, CUSTOMS AND DRI, R-1-5) MR. B DEKA MS. P DAS (R-1-5) ASSTT.S.G.I.
36	WP(C)/6754/2021	ROUSHANARA BEGUM SADOIL Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY	GA, ASSAM MR. S P CHOUDHURY (R-4)

37	WP(C)/6770/2021 WITH MAC. NO. 5/2014 (D/O)	NURJAH BANU AND ANR Versus THE DIVISIONAL MANAGER, UNITED INSURANCE COMPANY LIMITED AND ANR	MR. M A SHEIKH K U AHMED MS F INTAZ	MR. A DUTTA (R1, R2)
38	WP(C)/6878/2021	RAJABUR RAHMAN AND 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, REVENUE
<u>ORDERS</u>				
39	WP(C)/387/2014	MD ABUL KASEM Versus THE STATE OF ASSAM AND 5 ORS	MR.N ZAMAN MR.P C DEY MR.A GANGULY MR.A BORA	GA, ASSAM MR.P S DEKA
40	WP(C)/4951/2014	MD. ATIQUUR RAHMAN Versus BAJAJ FINANCE LTD. and ANR.	MR.R HUSSAIN MR.H DAS MR.S K TALUKDAR MR.M ALI	
41	WP(C)/5996/2014	BIPLAB DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.A DUTTA MRS.J M KONWAR MS.S BARUA	MR.M BHAGABATI(R-5) GA, ASSAM
42	WP(C)/5373/2015	MD. REDAUL HUSSAIN KHAN Versus THE UNION OF INDIA and 4 ORS	MR.N D BHUYAN MR.R ISLAM MR.A ALAM MR.D S CHOUDHURY MR.L S CHOUDHURY	GA, ASSAM C.G.C. MR.S S ROY(R-1) SC, NIA SC, CBI ASSTT.S.G.I. SC, DIMA HASAO
43	WP(C)/7948/2019	SREEGANGA FISHERMAN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR. N HOQUE MS. M BORAH MR. K SINGHA MR. K M MAHANTA MR. A M MAZUMDER MR S GAUTAM	GA, ASSAM MR. J HANDIQUE
44	I.A.(Civil)/2469/2023 IN WP(C)/1916/2016(D/O), WP(C)/2142/2007(D/O), WP(C)/772/2017(D/O) in WP(C)/1916/2016	MD. SABED ALI and 78 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH	GA, ASSAM GA, ASSAM
45	WP(C)/2697/2023 B/O	NARENDRA NATH BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU SC, AG MR. S BORA, (R-5)

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LEAVE NOTE OF ADVOCATES FOR 28/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
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[For Monday,28th August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2801/2023 WITH OFFICE NOTE	SYED ANISH SHAH Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP MRS. P KASHYAP	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./2924/2023 FIXED	MD. SAIFUDDIN Versus THE STATE OF ASSAM	MR M H AHMED MR M RAHMAN I AMIN MS. N SULTANA	PP, ASSAM
3	WITH Bail Appln./2873/2023	ALOK KR. SINGH Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
ORDERS				
4	Review.Pet./84/2023 WP(CRL.) 5/2023(D/O)	DEBA PRASAD DUTTA Versus THE STATE OF ASSAM AND ANR.	PETITIONER IN PERSON	GA, ASSAM
5	Crl.Pet./688/2023	SAHIL KHAN @ RAMJAN ALI Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	PP, ASSAM
6	WITH AB/2004/2023	RAMJAN ALI @ SAHIL KHAN Versus THE STATE OF ASSAM	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/08/2023

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16)	MR. A M DUTTA	28-08-2023	To	31-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2981/2023	RIZARUL ISLAM Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
2	Bail Appln./2982/2023	DURBAR WASHIM SAIKIA AND 2 ORS Versus THE STATE OF ASSAM	MR. R SARMA MR. A H CHOUDHURY	PP, ASSAM
3	Bail Appln./2983/2023	JUNU ROY @ JUNU MONDAL ROY Versus THE STATE OF ASSAM	MR J ISLAM MR. A. HUSSAIN	PP, ASSAM
4	Bail Appln./2984/2023	KAJI AFJALUR RAHMAN Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN	PP, ASSAM
5	Bail Appln./2986/2023	MAHIBUL HOQUE Versus THE STATE OF ASSAM	MR. S RANA MR A RAHMAN	PP, ASSAM
6	Bail Appln./2987/2023	BISWAJIT SARKAR Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO	PP, ASSAM
7	Bail Appln./2988/2023	ROHIT SAIKIA Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM
8	Bail Appln./2990/2023	ABDUL KARIM @ MD. ABDL KARIM Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
9	Bail Appln./2993/2023	HAKIM ALI AND ANR. Versus THE STATE OF ASSAM	MR. S HOQUE	PP, ASSAM
10	Bail Appln./2994/2023	RUBUL ALI Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM

11	Bail Appln./2996/2023	DIPANKAR DAS Versus THE STATE OF ASSAM	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	PP, ASSAM
<u>MOTION (AB)</u>				
12	AB/2921/2023 FIXED.	PANKAJ KUMAR MUSHAHARY Versus THE STATE OF ASSAM	MS S DAS MR. R CHOUDHURY MS. H DAS MS. N TALUKDAR	PP, ASSAM
13	AB/2956/2023 B/O	ABDUL GONI Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
<u>MOTION</u>				
14	Crl.Pet./898/2023 B/O	SIDDIKA YASMIN (SINCE MINOR) Versus THE STATE OF ASSAM AND ANR.	MR B SINHA MR. R ISLAM	PP, ASSAM
<u>ADMISSION</u>				
15	Crl.Rev.P./611/2022 WITH LCR 2 FILES, FIXED	HAFIZUR RAHMAN Versus MISS SAMSUN NEHAR	MR. R ALI H A AHMED MR A S SK	MR. A GOYAL MR. A CHOUDHURY
<u>BAIL HEARING (BA)</u>				
16	Bail Appln./2519/2023 FIXED	PALLABJYOTI SAIKIA Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH MR. S BORUAH	PP, ASSAM
17	Bail Appln./2632/2023 WITH OFFICE NOTE, LCR FILE, FIXED	SAHADEB MANDAL Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
18	Bail Appln./2656/2023 FIXED	HIMANGSHU KULI AND 3 ORS Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
19	Bail Appln./2804/2023 FIXED	PARAG JYOTI DUTTA Versus THE STATE OF ASSAM	MR U S BORGOHAIN MS DIPSY RAJA	PP, ASSAM
20	Bail Appln./2822/2023 FIXED	JAMIR KAJI Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
21	Bail Appln./2863/2023 FIXED	SOPIYAL HOQUE Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL	PP, ASSAM
22	Bail Appln./2871/2023 FIXED	ASHAN ALI AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
23	Bail Appln./2889/2023 FIXED	UBAIDUR ISLAM @ BABU Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
<u>BAIL HEARING</u>				
24	AB/376/2023 FIXED	SMT. JAYANTI DAS Versus THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
25	AB/916/2023 FIXED	KOLING DOLEY AND ANR Versus THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	MR. S K DEORI MS. SOMILA PP, ASSAM
26	AB/1251/2023 WITH LCR, FIXED	AMARENDRA CHOUDHURY Versus THE STATE OF ASSAM	MR. S KAKATI	PP, ASSAM
27	AB/1800/2023 FIXED	REKIBUDDIN AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. A SARMAH MS. N KALITA	PP, ASSAM

28	AB/1801/2023 FIXED	SOFIQUIL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. J ALI	PP, ASSAM
29	AB/1881/2023 FIXED	DIBYAJYOTI NATH AND 2 ORS Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM
30	AB/2143/2023 FIXED	BUBUL BORA @ BABUL BORAH Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
31	AB/2351/2023 FIXED	NURNAHAR BEGUM @ NURJAHAN BEGUM Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
32	AB/2357/2023 WITH OFFICE NOTE, FIXED	AMINUL HOQUE @ AMINUL ISLAM Versus THE STATE OF ASSAM	MR M H AHMED MR M RAHMAN I AMIN	PP, ASSAM
33	AB/2513/2023 FIXED	MUNGLA MIA AND 3 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM MR. D ZAKARIA	PP, ASSAM
34	AB/2653/2023 FIXED	ANAM KHAN Versus THE STATE OF ASSAM	MR. H ALI MS S. BEGUM	PP, ASSAM
35	AB/2673/2023 FIXED	ATABUR RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. J ALI	PP, ASSAM
36	AB/2740/2023 WITH OFFICE NOTE, FIXED	MD. SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
37	AB/2761/2023 FIXED	LALCHAN ALI Versus THE STATE OF ASSAM	MR. S AHMED MR R AKHTAR	PP, ASSAM
38	AB/2767/2023 FIXED	BONTI DAS Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
39	AB/2790/2023 WITH OFFICE NOTE, FIXED	ANAYTHULLA BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
40	AB/2816/2023 FIXED	MUSLIM ALI AND 4 ORS Versus THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
41	AB/2839/2023 FIXED	GULJAR HUSSAIN Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM

ORDERS

42	Crl.Rev.P./3/2023 FIXED	PALLABI NATH Versus THE STATE OF ASSAM AND ANR	MR D K BORDOLOI	MR. A BARKATAKI (r-2) MR P BHARDWAJ (r-2) PP, ASSAM
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QUASHMENT

43	Crl.Pet./848/2016 FIXED	HITESH CHANDRA RAY Versus THE STATE OF ASSAM AND ANR	MR.K N CHOUDHURY MR.M MAHANTA MR.T DEURI	PP, ASSAM(R1\)
44	Crl.Pet./319/2021 WITH LCR 2 FILES, FIXED	MAHANDRA TERANG AND 2 ORS Versus APURBA KUMAR MEDHI AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR R KALITA	MS. K M SAIKIA MR. A R MEDHI
45	Crl.Pet./366/2022 WITH LCR 2 FILES, FIXED	RAJDEEP DAM Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. F E CHOUDHURY MS. F BEGUM MS D DEORI	MR. S C BISWAS MR. A K DAS PP, ASSAM
46	Crl.Pet./22/2023 WITH LCR 1 FILE, FIXED	MANESWAR SWAGIARY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR D BANIA MR. P S BISWAS MS. R DEVI	M KABRA (R2) MS. S DAS (R2) MR. A KABRA (R2) PP, ASSAM

47	Crl.Pet./351/2023 FIXED	HEMI BORA AND 3 ORS. Versus DIRECTORATE OF ENFORCEMENT	MR. P K GOSWAMI MS. R DEKA MR. S S GOSWAMI MR. M K DAS MR. P G BHAGAWATI	SC, ED
48	Crl.Pet./559/2023 WITH LCR 1 FILE, FIXED	HARI CH KALITA @ DEKA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MD K RAHMAN MR. SAIDUL ALOM	PP, ASSAM
49	Crl.Pet./821/2023 FIXED	SANJAY AGARWALLA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. M BERIA MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
50	Crl.Pet./865/2023 FIXED	DIPAK CH. DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
<u>HEARING</u>				
51	Crl.A./107/2008 (TOP OF THE LIST), WITH LCR 5 FILES	DIGANTA BORA Versus THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.B M CHOUDHURY MRS.N BAROOAH MS.K BARUAH MR.U CHOUDHURY MS.N BHARALI	MR.B D KONWAR MR.R HUSSAIN MR.R KALITA MR. M K BORAH MRS.J M KONWAR
52	WP(C)/273/2019 FIXED	PABITRA KR. NATH Versus THE GAUHATI UNIVERSITY AND 2 ORS.	DR. P K GOSWAMI MR. U K NAIR MR A BARMAN MR. A BORO	SC, G U

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LEAVE NOTE OF ADVOCATES FOR 28/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR A BRAHMA	28-08-2023	To	28-08-2023
12)	MR. A LAL	30-08-2023	To	31-08-2023
13)	MR. A LAL	28-08-2023	To	28-08-2023
14)	MR M Z AHMED	28-08-2023	To	31-08-2023
15)	MS B DUTTA	28-08-2023	To	31-08-2023
16)	MR. A M DUTTA	28-08-2023	To	31-08-2023



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR MONDAY THE 28TH DAY OF AUGUST, 2023]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

[COURT NO: 20]

FOR ORDERS

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO KOHIMA BENCH WILL BE CONDUCTED
THROUGH REMOTE VIDEO CONFERENCING AT 10:15 AM]**

LINK FOR REMOTE VIDEO CONFERENCING:

<https://us06web.zoom.us/j/8745351235?pwd=RO1LcDhnNnVKNkl1eGxDVEhUdzdVdz09>

1	REV.PET. 5/2022	JOHN KHRIESANEIHU AND 5 ORS	R.IRALU. SR.ADV L.IRALU MHABENI MHECHIETE MEDO KIEWHUO KHRIEZO KIRHA	GOVT. ADV NL
		VERSUS		
		THE STATE OF NAGALAND AND 3 ORS		

TOTAL – 1
